

**NATIONAL COMPANY LAW TRIBUNAL**  
**OBJECTIONS LIST DATED 27.12.2023 TO 16.01.2024**  
**PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	10/1/2024	&quot;please delete vipul-Gupta-other-document court fee missed @ 1 rs&quot;	Harshit Gupta
2	11/7/2023	Company Petition IB (IBC)	710102059162023		UNION BANK OF INDIA LIMITED VS UJWAL GUPTA	Section 95(1)	10/1/2024	Bookmarking missed	Harshit Gupta
3	3/8/2023	Company Petition IB (IBC)	710102068072023		NITIN JAIN VS SYNDICATE BANK	Section 94(1)	16/01/2024	Book Marking and OCR missed	RAKESH KUMAR
4	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	10/1/2024	&quot;Bookmarking missed Pg-45 not clear court fee missed @ 1 rs&quot;	Harshit Gupta
5	28/09/2023	Company Petition (Companies Act)	710102083952023		VINOD KUMAR GUPTA VS ANANT COLD STORAGE PRIVATE LIMITED	Sec. 242(4)	15/01/2024	due to payment section 241,244 all respondent detail missed in online portal 39-65,85 2 volume missed master data missed proof of service missed (same objection)come to registry	Mohit Seth
6	28/09/2023	Company Petition IB (IBC)	710102084122023		THE BANK OF MAHARASHTRA LIMITED VS SWATI MITTAL	Section 95(1)	1/1/2024	pdf not clear please contact to registry	ONKAR
7	29/09/2023	Company Petition IB (IBC)	710102084352023		THE BANK OF MAHARASHTRA LIMITED VS SUNITA JINDAL	Section 95(1)	1/1/2024	pdf not clear please contact to registry	ONKAR
8	30/09/2023	Company Petition IB (IBC)	710102084682023		THE BANK OF MAHARASHTRA LIMITED VS MS. LILA DEVI (SINCE DECEASED) THROUGH HER LRS	Section 95(1)	1/1/2024	pdf not clear please contact to registry	ONKAR
9	4/10/2023	Company Petition IB (IBC)	710102085332023		THE BANK OF MAHARASHTRA LIMITED VS ROSHAN LAL JINDAL	Section 95(1)	1/1/2024	pdf not clear please contact to registry	ONKAR
10	6/10/2023	Company Petition IB (IBC)	710102085912023		THE BANK OF MAHARASHTRA LIMITED VS MS. SAROJ JINDAL	Section 95(1)	1/1/2024	pdf not clear please contact to registry	ONKAR
11	9/10/2023	Company Petition IB (IBC)	710102086922023		SAMIR JAIN VS MS. SAROJ JINDAL	Section 94(1)	5/1/2024	Pg-65 not clear Pg-71 cut BOOK MARKING	Vishisht
12	10/10/2023	Company Appeal(Companies Act)	710102087602023		SAMIR JAIN VS MS. SAROJ JINDAL	Sec 252 (3)	11/1/2024	applicant not added in online portal notary not proper show 25rs welfare and 3rs court fee missed in vakaltnama stk 7 not added in petition pdf income tax service missed all annexure true copy missed (book marking	Shiv Mangal Sharma

13	12/10/2023	Company Petition IB (IBC)	710102088392023		THE BANK OF MAHARASHTRA LIMITED VS RAM AVTAR GUPTA	Section 95(1)	1/1/2024	pdf not clear please contact t to registry	ONKAR
14	16/10/2023	Company Petition (Companies Act)	710102090692023		SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO.	Sec. 140(5)	4/1/2024	BOOK MARKING and DIGITAL SIGNATURE COMPULSORY CIRCULAR ALREADY ISSUED	sfionclt
15	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/1/2024	BOOK MARKING and DIGITAL SIGNATURE COMPULSORY CIRCULAR ALREADY ISSUED	sfionclt
16	16/10/2023	Company Petition (Companies Act)	710102090742023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec. 140(5)	4/1/2024	BOOK MARKING and DIGITAL SIGNATURE COMPULSORY CIRCULAR ALREADY ISSUED	sfionclt
17	21/10/2023	CA(A) Merger and Amalgamation(Companies Act)	710102092892023		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/1/2024	2nd motion not link in 1st motion, 1st motion ca no not mentioned pdf certificate section 133 missed	CHANDRA
18	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	16/01/2024	course detail incomplete after index blank page not allowed between 4 to 5,3 to 4 welfare missed @15rs master data not clear BookMarking missed blank page not allowed	TAPLEGAL
19	25/10/2023	Company Petition (Companies Act)	710102093422023		SANGEETA HIMMATRAMKA VS WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	15/01/2024	188-190 page not clear	PARITOSH BUDHIRAJA
20	28/10/2023	Company Appeal(Companies Act)	710102094202023		SANGEETA HIMMATRAMKA VS WELCOME PROBUILD PRIVATE LIMITED	Sec 252 (3)	16/01/2024	MOA and AOA missed 29-40 page not clear 70,72,74 page hindi translation missed book marking	Tavish
21	4/11/2023	Company Petition IB (IBC)	710102096282023		GANNON DUNKERLEY AND COMPANY LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	10/1/2024	&quot;Pg-187,29 not clear document type wrong choose uploading time &quot;	Anshul
22	16/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102098822023		GENTLEMAN PRODUCTS PRIVATE LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	Sub-section (I) of section 230	11/1/2024	(Book Marking)	Sourabh Gupta
23	12/11/2023	Company Petition IB (IBC)	710102098132023		DHRUV RATHI VS BHARAT HEAVY ELECTRICALS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 56,66 not clear .BOOK MARKING COMPULSORY	SANTOSH

24	12/11/2023	Company Petition IB (IBC)	710102098122023		RAGHAV RATHI VS BHARAT HEAVY ELECTRICALS LIMITED	Section 94(1)	8/1/2024	&amp;amp;amp;quot;service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s	SANTOSH
25	10/11/2023	Company Petition IB (IBC)	710102098022023		GIRJA SHANKAR RATHI VS BHARAT HEAVY ELECTRICALS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 55 not clear .BOOK MARKING COMPULSORY	SANTOSH
26	17/11/2023	Company Petition IB (IBC)	710102098872023		SREI EQUIPMENT FINANCE LIMITED VS YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED	IBC under Sec 7	16/01/2024	BOOK MARKING OCR missed in 2nd volume please do properly book marking in both volume please upload master data from MCA site vakalatnama missed	SHAMBO NANDY
27	20/11/2023	Company Petition IB (IBC)	710102100002023		AMIT KUMAR SINGH VS APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/1/2024	Pg-38,39,40, in hindi BOOK MARKING AND OCR missed	Ashutosh
28	21/11/2023	Company Petition (Companies Act)	710102100152023		SANJEEV MURALI MOHAN VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59	5/1/2024	due to payment section 73,71 proof of service missed come to registry	Mr. Lzafeer Ahmad
29	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Application under any other provisions-IBC	16/01/2024	case type wrong	VARSHA
30	21/11/2023	Company Petition (Companies Act)	710102100342023		P. S. MALLIKARJUNA SETTY VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59	11/1/2024	due to payment section 73,74,75 advocate mobile no missed in index all respondent detail missed in online portal proof of service missed (book marking	Mr. Lzafeer Ahmad
31	24/11/2023	Company Petition (Companies Act)	710102101212023		BHANU PRIYA SHARMA SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Sec. 241(1)	5/1/2024	73,94-122 page not clear all respondent detail missed in online portal 2nd volume index missed proof of service page no missed section not mentioned in pdf	AABHAS SINGH
32	28/11/2023	Company Petition IB (IBC)	710102101962023		BRIGHT LIFECARE PRIVATE LIMITED VS AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	9-3-B certificate or reply missed of notice BOOK MARKING COMPULSORY	vinam
33	30/11/2023	Company Petition IB (IBC)	710102102682023		SAMEER GOYAL VS STATE BANK OF INDIA	Section 94(1)	12/1/2024	BOOK MARKING AND OCR missed Pg-66,67 not clear	Rajat Srivastava

34	1/12/2023	Company Petition IB (IBC)	710102103332023		SREI EQUIPMENT FINANCE LIMITED VS NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	16/01/2024	IRP certificate missed Pdf blur vakalatnama not allowed in annexure please attached in the last volume of petition in last Book Marking not	SHAMBO NANDY
35	2/12/2023	Company Petition IB (IBC)	710102103632023		KEREN POLYPLAST INDIA LIMITED VS NURIT PROPERTIES PRIVATE LIMITED	IBC Section 59	12/1/2024	BOOK MARKING AND OCR missed	AWNISH
36	2/12/2023	Contempt Petition(Companies Act)	710102103642023		SABIH UR RAHMAN KHAN VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec 425	11/1/2024	(party name mismatch) book marking mandatory	Soumya Dutta
37	11/12/2023	Company Petition IB (IBC)	710102105422023		BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED VS SIMBA LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	12/1/2024	BOOK MARKING MOT DONE PROPERLY	ATUL KUMAR SINGH
38	16/12/2023	Company Petition (Companies Act)	710102106862023		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Rule 11 of NCLT,Section 447,Section 251,Section 448	27/12/2023	separately file in application 85-87,100,121,138,212, 229-234 page not clear 3rs court fee missed in	ABHISHEK SINGH
39	16/12/2023	Company Appeal(Companies Act)	710102106982023		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec 252 (1) - By Government Body	27/12/2023	16 page after wrong arrange page numbering	PUNEET
40	20/12/2023	Company Petition IB (IBC)	710102108352023		MSN CORRUGATORS VS UJALA PUMPS PVT. LTD.	Rule 11 of NCLT, 2016	12/1/2024	need to on every page of application case type wrong	Rashmi
41	19/12/2023	Company Petition (Companies Act)	710102107572023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	27/12/2023	all sign missed in all counsel detail all affidavit not notary 51-63,96-97,99-102,107-109 page not clear vakaltnama missed and proof of service	Shubham
42	18/12/2023	Company Appeal(Companies Act)	710102107402023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec 252 (1)	27/12/2023	file not proper uploaded	ritu jain
43	18/12/2023	Intervention Petition (IBC)	710102107342023		SARITA SINGH VS SUNIL KUMAR AGGARWAL	Sec 60(5)	12/1/2024	fill all details in online portal. section wrong	DACCHITA SHAHI
44	19/12/2023	Contempt Petition(Companies Act)	710102107602023		MR. NIKHIL RAI AND ANOTHER VS M/S VCARE TECHNOLOGIES PVT LTD	Sec 425	28/12/2023	wrong file	Monica
45	20/12/2023	Company Petition IB (IBC)	710102108382023		JV HOLDING PRIVATE LIMITED VS KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	12/1/2024	volume wise index missed affidavit address mismatch Pg- 250,296,311,335,337,345,347 to 350,389,391 to 397 not clear BOOK MARKING AND OCR	HAMMURABI & SOLOMON PARTNERS
46	16/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102106992023		NIMBUS PROJECTS LIMITED VS KRANTI INFRA POWER PRIVATE LIMITED	Sub-section (I) of section 230	12/1/2024	DD NOT SUBMITTED BOOK MARKING ALSO	Shiva
47	20/12/2023	Company Petition IB (IBC)	710102108182023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Section 95(1)	27/12/2023	file incomplete please do proper file with comlete index	MOHD AZEEM
48	19/12/2023	Company Appeal(Companies Act)	710102107832023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Sec 252 (3)	27/12/2023	all file merge and upload final petition	Sheetal

49	23/12/2023	Company Petition IB (IBC)	710102109162023		IDBI BANK LIMITED VS MR. SANJAY CHOUDHARY	Section 95(1)	12/1/2024	Pg-19,20,21,23,24,27,28,30, sign missed after index . Pg-210 in hindi master data missed court fee missed @1 rs	SANJAY BAJAJ
50	20/12/2023	Company Petition IB (IBC)	710102108172023		CENTRAL BANK OF INDIA VS RENA GAMBHIR	Section 95(1)	12/1/2024	pagination wrong in index. pagination missed in index Pg-74,79,80,82,84 to 88,99 to 109, court fee @1 rs master data missed	MOHD AZEEM
51	20/12/2023	Company Petition IB (IBC)	710102108282023		INTELLO LABS PRIVATE LIMITED VS INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	12/1/2024	Pg-57 to 59,65 to 88 cut and nbot clear Book marking not properly	Shweta
52	22/12/2023	Company Petition IB (IBC)	710102108732023		CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	28/12/2023	Pg-72,73,74,79,80,82,84 to 89,100 to 109, not clear court fee missed @ 1 rs master data missed	MOHD AZEEM
53	21/12/2023	Company Petition (Companies Act)	710102108512023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS EDUCOMP SOLUTIONS LIMITED	Sec 241 (2)	27/12/2023	application in exemption 759-764,1000,1007-1008,1014,1016,1023,1055-1056,1080-1085,1461-1462,1476-1477,1487,1523-1525 ,2364-2381,2563-2572,2678-2790,2794,2796,2809,3209-3210-3224 page not clear volume 9 counsel sign missed 1721-1722,1725,1733,1735,1752,1754,2043-2044,2048-2056,2058,2062-2063,2067-2073,2118-2281-2362 ,2563-2572,2678-2790,2794,2796.280	sfionclt
54	21/12/2023	Company Petition IB (IBC)	710102108542023		YES BANK LIMITED VS KKSPUN INDIA LIMITED	IBC under Sec 7	16/01/2024	pdf not clear please upload clear copy Book Marking not properly affidavit address and verificatin mismatch	HASHMAT NABI
55	22/12/2023	Company Petition IB (IBC)	710102109022023		IDBI BANK LIMITED VS ANUMOD SHARMA	Section 95(1)	28/12/2023	Pg-22,24,28,31,37, not clear court fee missed @ 1 rs master data missed	SANJAY BAJAJ

56	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	28/12/2023	pagination missed in index Pg-72 to 75,79,80,80,82,84, to 88,99 to 109, not clear court fee missed @ 1 rs master data missed double pagination	MOHD AZEEM
57	23/12/2023	Company Petition IB (IBC)	710102109082023		MS MERCHANDISERS PRIVATE LIMITED VS KESAR KANWAR	IBC Section 59	29/12/2023	master data missed	Sumit
58	26/12/2023	Company Petition IB (IBC)	710102109292023		MR SAMIR SETHI VS S D HOME CONSTRUCTION PVT LTD	IBC Under Sec 9	10/1/2024	Pg-65,67, in hindi BR missed vakalatnama missed	DINESH CHAWLA
59	19/12/2023	Company Petition IB (IBC)	710102107972023		STANDARD CHARTERED BANK VS SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	8/1/2024	need to sign on every page of application Pg-41,42,56,65,68,69 to 76,80,81,83,85 to 88,90 not clear court fee and welfare ,missed in vakalatnama BOOK MARKING	DINESH CHAWLA
60	19/12/2023	Company Petition IB (IBC)	710102107982023		GROVER TRADING CO. VS SUPREME FIN-HOLD PRIVATE LIMITED	IBC Under Sec 9	8/1/2024	reply of notice or 9-3 B certificate missed BR missed BOOK MARKING COMPULSORY	Rajat Srivastava
61	26/12/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102109562023		ANGUL ENERGY LIMITED VS SUPREME FIN-HOLD PRIVATE LIMITED	Sec. 230-232 - Second Motion	15/01/2024	book marking mandatory	MILAN
62	24/12/2023	Company Petition IB (IBC)	710102109392023		M/S SINGAL TRANSPORT CORPORATION VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	29/12/2023	BR missed need to sign on every page of application Pg-46 to 53,70 to 81,317 not clear court fee missed	ASUTOSH
63	28/12/2023	Company Petition (Companies Act)	710102109822023		APSARA SALES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/1/2024	1st motion not link in 2nd motion	MUKESH SUKHIJA
64	26/12/2023	Company Appeal(Companies Act)	710102109472023		APSARA SALES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 252 (3)	11/1/2024	all extra pdf remove and upload final pdf	AWNISH
65	29/12/2023	Company Appeal(Companies Act)	710102110062023		APSARA SALES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 252 (3)	11/1/2024	please merge all pdf and upload final pdf	AWNISH
66	29/12/2023	Company Appeal(Companies Act)	710102110122023		APSARA SALES PRIVATE LIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 252 (3)	11/1/2024	all pdf merge and upload final pdf	AWNISH
67	28/12/2023	Intervention Petition (IBC)	710102109922023		ASHOK KUMAR GUPTA RP OF NAVEEN AGARWAL VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sec 60(5)	16/01/2024	case type wrong	RISHI KUMAR SINGHAL
68	29/12/2023	Company Petition (Companies Act)	710102110072023		SUPRIYA MUKHERJI VS SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13/01/2024	kindly proof of service field wrong page upload	Tushita
69	3/1/2024	Company Petition IB (IBC)	710102000532024		IFCI LIMITED VS COSMOS INDUSTRIES LIMITED	IBC under Sec 7	10/1/2024	Pg-38,39,40,47 to 50,55,61,72,83,85 to 128,163 to 164,167 to 170,179,184,193,209 to 212,217 to 220	Akshay

70	31/12/2023	Transfer Petition(Companies Act)	710102111112023		LOUIS DREFUS ARMATEURS S.A.S. VS STARPORT LOGISTICS LIMITED	Rule16(d),NCLT Rules,2016	5/1/2024	case type wrong synopsis missed court fee and welfare missed in vakaatnama	Anshu
71	19/12/2023	Intervention Petition (IBC)	710102107882023		SAJARUN NISHA VS SUNIL KUMAR AGGARWAL	Sec 60(5)	12/1/2024	Fill all details online portal.	DACCHITA SHAHI
72	3/1/2024	Company Petition IB (IBC)	710102000732024		KAEFER PRIVATE LIMITED VS SUNIL KUMAR AGGARWAL	IBC Section 59	10/1/2024	Pg-78,79,80 not clear Pg-167 ,168 in hindi court fee missed @ 1rs	KARMA LAW
73	19/12/2023	Company Appeal(Companies Act)	710102107702023		KAEFER PRIVATE LIMITED VS SUNIL KUMAR AGGARWAL	Sec 252 (1)	4/1/2024	38-39 ,45-51 pages not clear please these pages typed Book marking mandatory	HIMANSHU
74	17/12/2023	Company Petition IB (IBC)	710102107162023		PNB HOUSING FINANCE LIMITED VS DEEPSONS (INDIA) PVT. LTD.	IBC under Sec 7	16/01/2024	Form B missed	Naman Singh Bagga
75	3/1/2024	Company Petition (Companies Act)	710102000762024		SHRI KESHAV DATT SHREEDHAR VS SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/1/2024	book marking mandatory and kindly application separately file 151,153-156,159-160,163,266-278 page not clear 3rs court fee and 25 welfare missed proof of service	Avinash Bhati
76	4/1/2024	Company Petition IB (IBC)	710102000852024		M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	12/1/2024	&quot;inc complete Bookmarking BR missed &quot;	Anirban
77	4/1/2024	Company Petition IB (IBC)	710102000822024		M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	12/1/2024	incomplete Bookmarking BR missed	Anirban
78	17/12/2023	Company Petition IB (IBC)	710102107202023		MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS GULMOHAR REALTORS PRIVATE LIMITED	IBC under Sec 7	12/1/2024	Pg-47 not clear BR missed	Anirban
79	4/1/2024	Transfer Petition (IBC)	710102000922024		IDBI TRUSTEESHIP SERVICES LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	16/01/2024	case type wrong please mention main case in the petition,	RAJEEV
80	5/1/2024	Company Appeal(Companies Act)	710102001202024		IDBI TRUSTEESHIP SERVICES LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (1) - By Government Body	13/01/2024	book marking mandatory	PUNEET
81	5/1/2024	Company Appeal(Companies Act)	710102001172024		IDBI TRUSTEESHIP SERVICES LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (1) - By Government Body	13/01/2024	book marking mandatory	PUNEET

82	5/1/2024	Company Petition IB (IBC)	710102001112024		GENUINE CONSTRUCTIONS PRIVATE LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59	13/01/2024	BookMarking missed and OCR missed Pg-99,100 to 109,157,158,159,160,202 not clear	Mr. Nitin Kumar
83	5/1/2024	Company Appeal(Companies Act)	710102001182024		GENUINE CONSTRUCTIONS PRIVATE LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (1) - By Government Body	13/01/2024	book marking mandatory incomplete	PUNEET
84	4/1/2024	Company Petition IB (IBC)	710102001032024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER VS SHREE VARDHMAN INFRAHOME PRIVATE LIMITED	IBC under Sec 7	12/1/2024	Bookmarking need to sign on every page of application IRP certificate	DEEKSHA L. KAKAR
85	6/12/2023	Company Petition IB (IBC)	710102104572023		AASRA PROJECTS PRIVATE LIMITED VS MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/1/2024	73,93,96,99,101 to 106 .....etc need to type copy Pg- 75,76,77,78,86,87,cut and not clear etc..... .. Registered Address missed in master data BOOK MARKING AND OCR	MRINAL HARSH VARDHAN
86	4/1/2024	Transfer Petition(Companies Act)	710102001002024		STARPORT LOGISTICS LIMITED VS ALBA ASIA PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/1/2024	case type wrong( book marking mandatory)	ARGUS PARTNERS
87	5/1/2024	Company Appeal(Companies Act)	710102001192024		STARPORT LOGISTICS LIMITED VS ALBA ASIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	12/1/2024	book marking mandatory	PUNEET
88	4/1/2024	Company Petition IB (IBC)	710102000952024		M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS SANYA HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	12/1/2024	BR missed	Anirban
89	15/12/2023	Company Petition (Companies Act)	710102106472023		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec. 241(1),Sec. 242(4)	15/01/2024	89,94 Moa and Aoa not clear 165,230-235,296-297 page clear	Karan Khanna
90	5/1/2024	Company Petition IB (IBC)	710102001302024		JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	15/01/2024	Pg-579 ,581,583,in hindi Form B,iRP certificate missed	Prafful
91	7/1/2024	Company Appeal(Companies Act)	710102002242024		JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ATS HEIGHTS PRIVATE LIMITED	Sec 252 (1) - By Government Body	15/01/2024	book marking mandatory	PUNEET
92	7/1/2024	Company Petition (Companies Act)	710102002122024		PRAVAR SRIVASTAVA VS SURJIVAN HEALTH RESORT PRIVATE LIMITED	Sec. 119(4),Sec. 241(1),Sec. 242(4),Section 46	15/01/2024	proof of service missed	PUNEET



93	7/1/2024	Company Petition IB (IBC)	710102001972024		CENTRAL BANK OF INDIA LIMITED VS MR AKRESH GARG	Section 95(1)	15/01/2024	&quot;BookMarking and Missed CHANDER MUKHI missed in portal need to sign on every page of application .Pg-23 to 26 cut not clear .Pg-41 to 42,74 not clear court fee and welfare missed master data missed need to true copy sign missed on	Brijesh Kumar Tamber
94	8/1/2024	Company Petition IB (IBC)	710102002192024		NUBERG ENGINEERING LIMITED VS KLJ PETROPLAST LIMITED	IBC Under Sec 9	15/01/2024	petition missed book marking	UDDYAM
95	7/1/2024	Company Appeal(Companies Act)	710102001852024		NUBERG ENGINEERING LIMITED VS KLJ PETROPLAST LIMITED	Sec. 58(3)	15/01/2024	mandatory and all pdf merge and upload final pdf petitioner and respondent detail missed in online	Anand
96	7/1/2024	Company Petition (Companies Act)	710102002212024		NAVEEN SAXENA & OTHS VS PEERS ALLIED CORPORATION LIMITED	Sec 424 (3)	15/01/2024	section wrong wrong file	Binod Kumar
97	6/1/2024	Company Petition IB (IBC)	710102001552024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER VS NITIN AGGARWAL	Section 95(1)	15/01/2024	&quot;need to sign on every page of application BookMarking and OCR incomplete Pg-47,304 not clear	DEEKSHA L. KAKAR
98	6/1/2024	Company Petition IB (IBC)	710102001662024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER VS MANISH AGGARWAL	Section 95(1)	15/01/2024	BookMarking and OCR Missed Pg-298,302,634 not clear	DEEKSHA L. KAKAR
99	6/1/2024	Company Petition IB (IBC)	710102001832024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER SBICAP VENTURES LIMITED VS SACHIN JAIN	Section 95(1)	15/01/2024	need to sign on every page of application BookMarking and OCR incomplete Pg-	DEEKSHA L. KAKAR
100	6/1/2024	Company Petition IB (IBC)	710102001692024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER SBICAP VENTURES LIMITED VS SANDEEP JAIN	Section 95(1)	15/01/2024	BookMarking and OCR incomplete Pg-47,304 not clear	DEEKSHA L. KAKAR
101	7/1/2024	Company Appeal(Companies Act)	710102002252024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER SBICAP VENTURES LIMITED VS SANDEEP JAIN	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory	PUNEET
102	7/1/2024	Company Appeal(Companies Act)	710102002262024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER SBICAP VENTURES LIMITED VS SANDEEP JAIN	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory	PUNEET
103	7/1/2024	Company Appeal(Companies Act)	710102002232024		SWAMIH INVESTMENT FUND I THROUGH ITS FUND MANAGER SBICAP VENTURES LIMITED VS SANDEEP JAIN	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory	PUNEET

104	7/1/2024	Company Petition IB (IBC)	710102001982024		CENTRAL BANK OF INDIA LIMITED VS MRS. RITU GARG	Section 95(1)	16/01/2024	mp;amp;quot;&amp;quot;BookMarking and Missed CHANDER MUKHI missed in portal need to sign on every page of application .Pg-23 to 26 cut not clear .Pg-41 to 42,74 not clear court fee and welfare missed master data missed need to true copy sign missed on annxure &amp;quot;&quot;	Brijesh Kumar Tamber
105	7/1/2024	Company Petition IB (IBC)	710102001882024		CENTRAL BANK OF INDIA LIMITED VS MR. ANURAG GARG	Section 95(1)	16/01/2024	BookMarking and OCR Missed need to sign on every page of application	Brijesh Kumar Tamber
106	7/1/2024	Company Appeal(Companies Act)	710102002272024		CENTRAL BANK OF INDIA LIMITED VS MR. ANURAG GARG	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory	PUNEET
107	7/1/2024	Company Petition IB (IBC)	710102001902024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Section 95(1)	16/01/2024	book marking and OCR Missed CHANDER MUKHI missed in portal need to sign on every page of application .Pg-23 to 26 cut not clear .Pg-41 to 42,74 not clear court fee and welfare missed master data missed need to true copy	Brijesh Kumar Tamber
108	8/1/2024	Company Appeal(Companies Act)	710102002172024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Sec 252 (1)	16/01/2024	book marking mandatory hindi pages translation missed 103.113,115,120,123 page not clear	Narender
109	8/1/2024	Company Appeal(Companies Act)	710102002282024		CENTRAL BANK OF INDIA LIMITED VS MRS. MANJU LATA GARG	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory court fee and welfare missed in vaklatanama	PUNEET RAI
110	10/12/2022	Contempt Petition (IBC)	710102102022022		PROJECT ALSTONIA APARTMENT OWNERS ASSOCIATION GREATER NOIDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	8/1/2024	application missed	Akhilak
111	2/12/2023	Company Petition IB (IBC)	710102103542023		DSS HEALTHCARE PRIVATE LIMITED VS ANS APARTMENTS PRIVATE LIMITED	IBC Section 59	8/1/2024	BOOK MARKING COMPULSORY pg-117 to 120 cut and not clear Pg-155 to 158,162 to 165,cut and not clear	SHASHANK

112	12/12/2023	Company Petition IB (IBC)	710102105762023		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	IBC under Sec 7	8/1/2024	BOOK MARKING COMPULSORY IRP certificate missed Pg- 259,274,273,278,179 ,286,290,291,293,29 5,296,300,302,308,3 10 to 312,320,336,364,365 to 372,376,378,380,499	Angad
113	2/1/2024	Contempt Petition (IBC)	710102000132024		ASHISH SINGH VS ASHISH SETH	Application under any other provisions- IBC	9/1/2024	section wrong in pdf anf technically list of date events and brief synopsis	Rachit
114	15/12/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102106522023		SOURYA ROLLING AND ENERGY PRIVATE LIMITED VS ASHISH SETH	Sec. 230-232 - Second Motion	15/01/2024	book marking numbering not proper uploaded	Satyapal
115	2/1/2024	Company Appeal(Companies Act)	710102000302024		SOURYA ROLLING AND ENERGY PRIVATE LIMITED VS ASHISH SETH	Sec 252 (1) - By Government Body	15/01/2024	Book marking mandatory	PUNEET
116	2/1/2024	Company Appeal(Companies Act)	710102000312024		SOURYA ROLLING AND ENERGY PRIVATE LIMITED VS ASHISH SETH	Sec 252 (1) - By Government Body	15/01/2024	Book marking mandatory	PUNEET
117	9/1/2024	Company Petition (Companies Act)	710102002762024		MR. ARUN CHAWLA VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16/01/2024	synopsis, list of date &&& event missed book marking numbering missed petition not sign in every page, 24,28 page not clear annexure all pages true copy and sign missed 1rs court fee in vakaltanama	Saral
118	14/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102106262023		RKD FURNISHINGS PRIVATE LIMITED VS ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234	13/01/2024	separately all volume vise index missed (all volume missed ) book marking mandatory and proper upload	Manish
119	10/12/2023	Company Petition (Companies Act)	710102105232023		MR. SIDDHARTH JAIN VS ZICO ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	Sec. 59	13/01/2024	please checked company name and moa or aoa in memo of parties and other both side different	Nikhil Beniwal
120	10/12/2023	Company Appeal(Companies Act)	710102105272023		MR. SIDDHARTH JAIN VS ZICO ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	Sec 252 (3)	15/01/2024	case type wrong(please select company appeal)same objection book marking not proper uploaded	VEENU MARWAHA
121	9/1/2024	Company Petition (Companies Act)	710102003052024		ANUJ KAPOOR VS SURYA PROCESSORS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	16/01/2024	book marking numbering missed	FARRUKH KHAN
122	9/1/2024	Company Petition IB (IBC)	710102003132024		M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS WESTSTAR CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	16/01/2024	Pg-44,126,127,128, not clear BR missed	Anirban

123	2/1/2024	Company Petition IB (IBC)	710102000432024		SCAN SYNTHETICS LIMITED VS WESTSTAR CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 10	9/1/2024	counter details missed after master index sign missed after index need to sign every where Pg-85 to 111,126,136 to 181,321 to 324,331,332 to 342,361 not clear BR not found Pg-182,184 to 189 to	SINHA SHREY
124	9/1/2024	Contempt Petition(Companies Act)	710102003332024		M/S. POONAM BUILDWELL PVT. LTD. & ORS. THROUGH ITS DIRECTORS VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	Sec 425	13/01/2024	book marking mandatory and index missed every page not sign memo of party, synopsis,list of date and event missed affidavit missed proof of service	SHANKARI MISHRA
125	9/1/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102003362024		RAJMANI SECURITIES PRIVATE LIMITED VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	Sec. 230-232 - Second Motion	15/01/2024	book marking numbering mandatory	Rajeev K Goel
126	10/1/2024	Company Petition IB (IBC)	710102003402024		FINDOC FINVEST PRIVATE LIMITED VS SHAGUN AJMANI	Section 95(1)	16/01/2024	&quot;Book marking missed pagination missed in index Pg-50 to 57,139 to 162,178 to 197 not clear &quot;	Harshit Khare
127	10/1/2024	Company Petition IB (IBC)	710102003472024		VIPUL GARDENS RESIDENTS WELFARE ASSOCIATION VS SHAGUN AJMANI	IBC under Sec 7	16/01/2024	wrong entry in the portal	J SAGAR ASSOCIATE S DELHI
128	11/1/2024	Company Petition IB (IBC)	710102003582024		AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	16/01/2024	service missed Pg-42,60,61,69,71,73,75 ,77 not clear need to true copy sign missed on annexure court fee 1 missed	PRAFUL JINDAL
129	11/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102105412023		INSTINCT INFRA & POWER LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	Sec. 230-232, Sec 234	15/01/2024	book marking numbering missed &quot;Book marking missed pagination missed in index Pg-50 to 57,139 to 162,178 to 197 not clear &quot;	Pradeep Debnath
130	10/1/2024	Company Petition IB (IBC)	710102003392024		FINDOC FINVEST PRIVATE LIMITED VS SAHIL ARORA	Section 95(1)	16/01/2024	case type wrong main case not mention pdf need to true copy sign on annexure	Harshit Khare
131	10/1/2024	Transfer Petition (IBC)	710102003442024		ISHWARLAL SHANKARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	16/01/2024	case type wrong main case not mention pdf court fee and welfare	YAHYA
132	10/1/2024	Transfer Petition (IBC)	710102003412024		MANISH ISHWARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	16/01/2024		YAHYA

133	9/1/2024	Company Petition IB (IBC)	710102003352024		FINDOC FINVEST PRIVATE LIMITED VS ABHISHEK SINGH	Section 95(1)	16/01/2024	Book marking missed pagination missed in index Pg-50 to 57,139 to 162,178 to 197 not clear	Harshit Khare
134	7/1/2024	Company Appeal(Companies Act)	710102002152024		FINDOC FINVEST PRIVATE LIMITED VS ABHISHEK SINGH	Sec 252 (3)	16/01/2024	book marking not proper uploaded affidavit gautam budhnagar and notary delhi 50-78 english translation missed income tax service missed all petitioner detail missed in online portal	ritu jain
135	10/1/2024	Company Petition IB (IBC)	710102003432024		FINDOC FINVEST PRIVATE LIMITED VS SANTOSH KUMAR KHUSHWAHA	Section 95(1)	16/01/2024	&quot;Book marking missed pagination missed in index Pg-50 to 57,139 to 162,178 to 197 not clear &quot;	Harshit Khare
136	11/1/2024	Contempt Petition(Companies Act)	710102003902024		HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 425	13/01/2024	book marking numbering missed and synopsis missed application all pages not sign	komal Mundhra
137	11/1/2024	Transfer Petition (IBC)	710102003912024		R. KRISHNAMOORTHY VS C P ENGINEERING (INDIA) PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	16/01/2024	book marking missed case type wrong sign missed in application court fee and welfare not allowed on content	MADHUSMITA BORA
138	11/1/2024	Company Petition (Companies Act)	710102003812024		UNICUM INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sub-Section (1) Of Section 66.	16/01/2024	affidavit notary missed 38,81,89 page not clear	GUNJAN MITTAL
139	11/1/2024	Company Petition (Companies Act)	710102003832024		AMARJIT SINGH BAGGA VS ERGO AUTO LIMITED AND OTHERS	Sec. 241(1)	16/01/2024	due to payment section 242 petition every page not sign petitioner not sign in prayer company master data missed proof of service missed	Shrey
140	11/1/2024	Company Petition (Companies Act)	710102003802024		AMARJIT SINGH BAGGA AND ANOTHER VS FASHION CO-ORDINATORS PRIVATE LIMITED AND OTHERS	Sec. 241(1)	16/01/2024	due payment section 242 petitioner not sign in prayer proof of	Shrey
141	11/1/2024	Company Petition (Companies Act)	710102003782024		AMARJIT SINGH BAGGA AND ANOTHER VS V D FABRICATORS PRIVATE LIMITED	Sec. 241(1)	16/01/2024	due to payment section 242 petition every page not sign prayer not sign in petitioner 61,63,65,67,71,73 page not clear vakalatnama date missed proof of service missed	Shrey
142	23/12/2023	Company Petition IB (IBC)	710102109182023		IDBI BANK LIMITED VS DR. ANU APPAIH	Section 95(1)	12/1/2024	Pg-19,20,21,23,24,27,28,30,not clear Pg-210 in hindi	SANJAY BAJAJ

143	23/12/2023	Company Petition IB (IBC)	710102109192023		IDBI BANK LIMITED VS SHRI VIRAF SARKARI	Section 95(1)	12/1/2024	Pg-19,20,21,23,24,27,28,30,not clear Pg-210 in hindi master data got both your file	SANJAY BAJAJ
144	11/12/2023	Company Petition IB (IBC)	710102105402023		POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED VS SHRI VIRAF SARKARI	IBC Section 59	12/1/2024	BOOK MARKING AND OCR missed need to true copy on every page of anexure court fee missed @ rs 1 pagination missed some pages volume wise index missed	Pradeep Debnath
145	8/12/2023	Company Petition IB (IBC)	710102105012023		INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	12/1/2024	Pg-66 to 71,86,87,88,93,99,100,142,144,147,148,150,154,155,157,158,160,163,164,167,168,170,172,174,176,178,180,182,184, Pg-106,107 true copy sign missed need to upload clear copy volume wise index missed	charu sangwan
146	20/12/2023	Company Petition IB (IBC)	710102108402023		JV HOLDING PRIVATE LIMITED VS MR ANUJ NAUTIYAL	Section 95(1)	12/1/2024	missed Pg-202,344 to 361, 388,407,433 to 450 not clear court fee and welfare missed and date missed BOOK MARKING AND OCR missed please propelry file	HAMMURABI & SOLOMON PARTNERS
147	21/12/2023	Company Petition IB (IBC)	710102108572023		BANK OF INDIA VS NANGLOI WATER SERVICES PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	12/1/2024	BOOK MARKING NOT DONE	ADITYA
148	6/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102104452023		PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED VS NANGLOI WATER SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13/01/2024	book marking not proper upload	VIJAY VASANTRAO KALE
149	6/1/2024	CA(A) Merger and Amalgamation(Companies Act)	710102001862024		SENTINELS SECURITY PRIVATE LIMITED VS BOSIKA HOLDINGS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13/01/2024	Book marking mandatory all company add in petitioner	Deepak Kumar
150	6/1/2024	Company Petition (Companies Act)	710102001442024		ROHIT BATTA VS SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	13/01/2024	brief synopsis and list of date &&& event missed 169,181,185-187.189.191.193.195,198,200-201-204,206,211,213,215, 219,221, page not clear 216 page hindi translation	Sharad Tyagi
151	8/6/2023	Interlocutory Application (I.B.C)	710102051772023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS HOTEL BANJARA LIMITED	Application under any other provisions-IBC	12/1/2024	page no.79,85-87,89 not clear page and section wrong due payment section 44 respondent full detail fill online portal Bookmarking OCR Compulsory	Arjun Maheshwari

152	21/06/2023	Interlocutory Application (I.B.C)	710102054242023	COMPANY PETITION IB (IBC)/708(ND)2021	DAVESH DEVELOPERS VS MR. MOHIT GOYAL	Sec 60(5)	29/12/2023	Page no. 21 to 27 And page 30 and 73 to 75 Are not	Shubham Jain
153	19/06/2023	Interlocutory Application (I.B.C)	710102053982023	COMPANY PETITION IB (IBC)/708(ND)2021	SAURABH ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	29/12/2023	Affidavit Address not match with stamp paper, page no 20 to 26, 29, 83,	Shubham Jain
154	20/06/2023	Interlocutory Application (I.B.C)	710102054142023	COMPANY PETITION IB (IBC)/708(ND)2021	ANAV ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	29/12/2023	page 21 to 27, 30, 73 not readable	Shubham Jain
155	19/06/2023	Interlocutory Application (I.B.C)	710102053972023	COMPANY PETITION IB (IBC)/708(ND)2021	SATYA CORPORATION VS MR. MOHIT GOYAL	Sec 60(5)	29/12/2023	page 21 to 27 30 74 not readable,	Shubham Jain
156	6/7/2023	Restoration Application (IBC)	710102057602023	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATE LIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC Under Sec 9	28/12/2023	Memo of Parties missing. prayer missing. section wrong chosen rule 11. page no. 12 not mention in index. 12-13 not clear page	Rohit
157	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	15/01/2024	and all party in memo party should be on online portal and page number missing after 28 page and and true copy and sign missing and case type wrong and bookmarking and digital sign compulsory already sign missing in application page and all applicant sign missing in prayer and page no.36 hindi page and all petitioner affidavit missing sign missing of applicant on index	Pankaj
158	9/8/2023	Interlocutory Application (I.B.C)	710102069362023	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRA BUYER ASSOCIATION & ORS	Sec 60(5)	29/12/2023	Page -53 to 78 not clear	Prabhat Ranjan raj
159	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	29/12/2023	page no. missing in index and true copy sign missing on annexure affidavit address mismatch with notary	Ujjwala Uppaluri
160	14/10/2023	Interlocutory Application (I.B.C)	710102089482023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF VS LOGIX INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	2/1/2024	Progress report and Application separate file in Separate IA	Dhananjaya Sud
161	14/10/2023	Interlocutory Application (I.B.C)	710102089522023	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAM TEL COLOR LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	11/1/2024	case type wrong , Choose Intervention Petition ticket put on blank side in Vakalatnama.	Dhananjaya Sud
162	31/10/2023	Interlocutory Application (I.B.C)	710102094992023	COMPANY PETITION IB (IBC)/1248(PB)2018	RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	8/1/2024	Vol -1 not uploaded BookMarking Compulsory contact to registry	RAVINDER SINGH
163	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	15/01/2024		ABHISHEK

164	3/11/2023	Interlocutory Application (I.B.C)	710102096052023	COMPANY PETITION IB (IBC)/708(ND)2021	EVERLIKE REAL ESTATE AND DEVELOPERS PRIVATE LIMITED VS MR. MOHIT GOYAL CA	Sec 60(5)	29/12/2023	page 19 to 27, 30 to 37, 39, 48 to 49, 54 to 63, 66 to 71, 76 to 81, 193 to 195 not clear page 66 to 71 find Hindi page Pagination wrong or missing in pdf	Shubham Jain
165	7/11/2023	Interlocutory Application (I.B.C)	710102097102023	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS AMIT BHARANA	Sec 60(5)	15/01/2024	applicant respondent detail fill online according to ticket paste in vakalatnama blank side 1 Rs. Court fee Missing true copy sign missing on annexures Book Marking	KK
166	14/11/2023	Interlocutory Application (I.B.C)	710102098452023	COMPANY PETITION IB (IBC)/449(PB)2019	SUMAN JATWANI VS ASHISH SINGH RP PIYUSH COLONISER LTD	Sec 60(5)	16/01/2024	Applicant Respondent detail fill online according to mop IA case title fill online according to pdf B.S. SAWHNEY AND ASSOCIATES v/s	Anjaneya
167	24/11/2023	Company Application(Companies Act)	710102101032023	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS B. S. SAWHNEY &ASSOCIATES	Rule 32	2/1/2024	page no. not show in many pages of pdf or double pagination remove Bookmarking according to index Applicant	SIDDHARTH A
168	27/11/2023	Interlocutory Application (I.B.C)	710102101812023	COMPANY PETITION IB (IBC)/882(ND)2020	SHILPI GUPTA AGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	15/01/2024	respondent details fill online according to mop IAs title B. S. SAWHNEY &amp;amp;amp; ASSOCIATES v/s ANOOP SHARMA mention in pdf or	Ujwala Uppaluri
169	24/11/2023	Company Application(Companies Act)	710102101022023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY &ASSOCIATES	Rule 32	2/1/2024	page no.19-44,48-52,137-144, not clear pages	SIDDHARTH A
170	27/11/2023	Interlocutory Application (I.B.C)	710102101772023	COMPANY PETITION IB (IBC)/48(PB)2020	GAURAV ARORA VS VEKAS KUMAR GARG	Sec 60(5)	12/1/2024	Applicant respondent detail fill online according to mop IAs title MR. ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in online	A.K ASSOCIATE S law offices
171	24/11/2023	Company Application(Companies Act)	710102100972023	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	2/1/2024	Respondent detail fill online according to mop IAs title MR.ABHINEET SHIRAVSTAVA v/s ANOOP SHARMA mention in pdf or online portal	SIDDHARTH A
172	24/11/2023	Company Application(Companies Act)	710102101012023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS MR.ABHINEET SHIRAVSTAVA	Rule 32	2/1/2024		SIDDHARTH A



173	29/11/2023	Company Application(Companies Act)	710102102262023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	2/1/2024	applicant respondent detail fill online according to mop IAs case title ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHARTH A
174	24/11/2023	Company Application(Companies Act)	710102101042023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY&ASSOCIATES	Rule 32	2/1/2024	Applicant Respondent detail fill online according to mop IAs title B. S. SAWHNEY&am p;am p;am p;ASSOCIATES v/s ANOOP SHARMA mention in pdf or online portal	SIDDHARTH A
175	3/12/2023	Interlocutory Application (I.B.C)	710102103722023	COMPANY PETITION IB (IBC)/292(ND)2021	SHIPRA AND ANOTHER VS RAVINDER KUMAR GOEL AND OTHERS	Sec 60(5),Rule 11 of NCLT, 2016	10/1/2024	second applicant affidavit missing.	Abhineet Taneja
176	29/11/2023	Company Application(Companies Act)	710102102272023	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	2/1/2024	Applicant respondent detail fill online according to mop case title of IA ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHARTH A
177	6/12/2023	Interlocutory Application (I.B.C)	710102104592023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS ASSISTANT COMMISISONER	Sec 60(5)	13/01/2024	page no.21-35 not clear page	KAMALL AHUJA
178	5/12/2023	Interlocutory Application (I.B.C)	710102104252023	COMPANY PETITION IB (IBC)/383(ND)2019	BON LON PETROCHEM LLP VS PRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC	16/01/2024	due payment of sec 57	ANOOP
179	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS KST INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	16/01/2024	applicant respondent fill online according to mop application	Bhavya Sethi
180	6/12/2023	Interlocutory Application (I.B.C)	710102104552023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS PRAVIN JUNEJA AND OTHERS	Sec 43(1) r/w Sec 44 (1)	8/1/2024	page no. 75-87 not clear pages rescan or attach type copy page no. missing on many pages	PAWAN
181	7/12/2023	Company Application(Companies Act)	710102104772023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	dua payment section 151.	RAKESH KUMAR
182	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Rule 11 of NCLT, 2016	15/01/2024	section wrong sign missing in application page and roc service missing	Sandeep
183	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	15/01/2024	section wrong sign missing in application page and roc service missing	AMAN
184	13/12/2023	Company Application(Companies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	Bookmarking Compulsory	RAKESH KUMAR
185	12/12/2023	Interlocutory Application (I.B.C)	710102105822023	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	10/1/2024	Page no. 21,22,64,152, 154, 156, 157 are not clear rescan or attach type copy page no. 41,47,51,53,55 are cut. vol 2 Bookmarking	RAKESH KUMAR

186	12/12/2023	Interlocutory Application (I.B.C)	710102105892023	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	15/01/2024	Bookmarking according to index with page nos	Aman
187	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	22(3)a	15/01/2024	memo of parties missing. Bookmarking Compulsory	VARSHA
188	11/12/2023	Interlocutory Application (I.B.C)	710102105442023	COMPANY PETITION IB (IBC)/1081(PB)2020	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS M/S ROOTS DEVELOPERS PRIVATE LIMITED AND ORS.	Sec 60(5)	16/01/2024	Applicant fill online according to mop affidavit also attach all applicant	ABHINAV TYAGI
189	14/12/2023	Interlocutory Application (I.B.C)	710102106442023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S SALARIA INFRATECH VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	13/01/2024	respondent detail missing on online portal all applicant affidavit	A.K ASSOCIATE S law offices
190	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	12/1/2024	Address mention in affidavit	SURBHI
191	16/12/2023	Interlocutory Application (I.B.C)	710102107002023	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA VS WEB TECH PACKAGINGS (INDIA) PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	10/1/2024	section mention online according to pdf	ASHU GUPTA
192	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions-IBC	15/01/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. need every page true copy sign in annexure. BookMarking section wrong	ABHISHEK
193	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	10/1/2024	mention in online portal write 48 applicants fill online according to mop and attach affidavit or POA of all applicants	ANCHIT
194	16/12/2023	Interlocutory Application (I.B.C)	710102106802023	COMPANY PETITION IB (IBC)/300(PB)2020	SOHAIL AKHTAR VS SARE GURUGRAM PVT LTD	Sec 60(5)	16/01/2024	Bookmarking Compulsory	Dhananjai Jain
195	20/12/2023	Interlocutory Application (I.B.C)	710102108372023	COMPANY PETITION IB (IBC)/1083(PB)2018	ART CONSTRUCTIONS PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN	Rule 11 of NCLT, 2016	11/1/2024	memo of parties mismatch according your online portal. BOOK MARKING Done according to index	Riya Thomas
196	18/12/2023	Interlocutory Application (I.B.C)	710102107392023	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTIONS LIMITED VS MR. UDAYRAJ PATWARDHAN	Rule 11 of NCLT, 2016	4/1/2024	memo of parties missing. and bookmarking and digital sign compulsory already issued in nclt website	Riya Thomas
197	20/12/2023	Interlocutory Application (I.B.C)	710102108322023	COMPANY PETITION IB (IBC)/142(ND)2022	SANJEET KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL MAHAMAY BUILDING SOLUTION PVT. LTD. VS MR. UDAYRAJ PATWARDHAN	Application under any other provisions-IBC	28/12/2023	sign missing in annexure page	VAIBHAV TYAGI

198	20/12/2023	Interlocutory Application (I.B.C)	710102108152023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS HALWASIYA DEVELOPMENTS PRIVATE LIMITED	Sec 66(1)	27/12/2023	page no.76,87-158,160,163,166,169 ,207-209, not clear page	Utsav
199	23/12/2023	Interlocutory Application (I.B.C)	710102109232023	COMPANY PETITION IB (IBC)/24(PB)2018	RAM RATAN KANOOGO VS KEWAL KISHAN KUMAR	Sec 66(1)	15/01/2024	due payment section 67. Bookmarking OCR	Eshna Kumar
200	19/12/2023	Interlocutory Application (I.B.C)	710102108062023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS KEWAL KISHAN KUMAR	Application under any other provisions-IBC	15/01/2024	memo of parties mismatch according your portal. pagination wrong and incomplete and missing section online portal Prayer Missing bookmarking	PRAVEEN
201	19/12/2023	Interlocutory Application (I.B.C)	710102107752023	COMPANY PETITION IB (IBC)/82(ND)2018	PUNJAB STATE POWER CORPORATION LTD. VS RAKESH KUMAR JAIN	Sec 60(5)	12/1/2024	case type wrong	SHREEYAS H UDAY
202	19/12/2023	Interlocutory Application (I.B.C)	710102108072023	COMPANY PETITION IB (IBC)/663(ND)2021	BRAHM DATT VERMA VS BLUE MARLIN BUILDCON LTD.	Sec. 12A	4/1/2024	Section not mention in index BOOK MARKING and DIGITAL SIGNATURE COMPULSORY CIRCULAR ALREADY ISSUED	BRAHM
203	20/12/2023	Interlocutory Application (I.B.C)	710102108302023	COMPANY PETITION IB (IBC)/24(PB)2018	RAM RATAN KANOONGO VS KEWAL KRISHAN KUMAR	Sec 66(1)	28/12/2023	due payment other section and welfare and court fee	Eshna Kumar
204	20/12/2023	Interlocutory Application (I.B.C)	710102108312023	COMPANY PETITION IB (IBC)/142(ND)2022	SANJEET KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL MAHAMAY BUILDING SOLUTION PVT. LTD. VS KEWAL KRISHAN KUMAR	Application under any other provisions-IBC	28/12/2023	due payment section 21(1). need every page sign in annexure.	VAIBHAV TYAGI
205	25/12/2023	Interlocutory Application (I.B.C)	710102109442023	COMPANY PETITION IB (IBC)/185(ND)2022	DINESH CHANDER BAJAJ VS KEWAL KRISHAN KUMAR	Application under any other provisions-IBC	13/01/2024	page no. 16,17,18 are not clear.	Akshay
206	23/12/2023	Company Appeal (IBC)	710102109062023	COMPANY PETITION IB (IBC)/922(ND)2020	MR. SANJAY DEWANI VS KEWAL KRISHAN KUMAR	Sec 60(5)	29/12/2023	case type wrong	Aasheesh
207	25/12/2023	Interlocutory Application (I.B.C)	710102109452023	COMPANY PETITION IB (IBC)/184(ND)2022	DINESH CHANDER BAJAJ VS KEWAL KRISHAN KUMAR	Application under any other provisions-IBC	13/01/2024	14,16-23 not clear.	Akshay
208	22/12/2023	Interlocutory Application (I.B.C)	710102108702023	COMPANY PETITION IB (IBC)/2130(ND)2019	MISMO SYSTEMS PVT LTD VS TODAY HOMES AND INFRA PVT LTD	Rule 11 of NCLT, 2016	15/01/2024	Main case title mention on pdf all applicant	PRANAY AGRAWALA
209	22/12/2023	Company Application(Companies Act)	710102108752023	COMPANY PETITION (COMPANIES ACT)/29(ND)2023	TRUDI EMMA BHATIA VS NUGREEN ENERGY PRIVATE LIMITED	Rule 11 of NCLT	4/1/2024	affidavit missing and bookmarking and signature compulsory already issued in nclt	SUMIT KUMAR BATRA
210	19/12/2023	Interlocutory Application (I.B.C)	710102107542023	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS IGRPHENIX ELECTRON PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2023	memo party missing	REEMA KHORANA
211	19/12/2023	Interlocutory Application (I.B.C)	710102107492023	COMPANY PETITION IB (IBC)/216(PB)2021	SHRI PARVEEN GUPTA VS BANK OF INDIA THROUGH ANIL KOHLI	Rule 11 of NCLT, 2016	28/12/2023	additional affidavit filed in additional document	Siddharth
212	23/12/2023	Interlocutory Application (I.B.C)	710102109372023	COMPANY PETITION IB (IBC)/708(ND)2021	URMIL POPLI VS MOHIT GOYAL	Sec 60(5)	29/12/2023	index and page numbering missing	ANKIT SHARMA
213	23/12/2023	Interlocutory Application (I.B.C)	710102109382023	COMPANY PETITION IB (IBC)/708(ND)2021	AJAY GUPTA VS RAJEEV JAIN	19(2)	28/12/2023	fill all details in online portal. main case missing online	Aditi Sharma

214	23/12/2023	Interlocutory Application (I.B.C)	710102109222023	COMPANY PETITION IB (IBC)/24(PB)2018	RAM RATAN KANOOGO VS KEWAL KISHAN KUMAR	Sec 66(1)	15/01/2024	due payment section 67. added all respondent in online portal. Bookmarking Compulsory	Eshna Kumar
215	23/12/2023	Interlocutory Application (I.B.C)	710102109202023	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS ASTHA STUDIOS PVT. LTD.	Sec 66(1)	15/01/2024	Bookmarking OCR compulsory	SHANKARI MISHRA
216	27/12/2023	Interlocutory Application (I.B.C)	710102109782023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions- IBC,Application under any other provisions- IBC	2/1/2024	fill all details in online portal. master index missing. page no. 203 to 211,218 to 224 are not clear. due payment	LOKESH
217	27/12/2023	Interlocutory Application (I.B.C)	710102109792023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions- IBC,Application under any other provisions- IBC	2/1/2024	fill all details in online portal due payment section 66. master index missing. page no. 199 to 207,214 to	LOKESH
218	27/12/2023	Interlocutory Application (I.B.C)	710102109802023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions- IBC,Application under any other provisions- IBC	2/1/2024	fill all details in online portal. master index. due payment section 66. page no. 239 to 243,245,254 to 260 are not clear.	LOKESH
219	27/12/2023	Interlocutory Application (I.B.C)	710102109572023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PAWAN KUMAR JAIN	Application under any other provisions- IBC	11/1/2024	page no. 141,142,143,151,152 to 156,160 to 164,206,289,290,291,305,309 to 311,332,333,342,343 to 346 are not clear. date missing in vakalatnama. bookmarking OCR compulsory	ABHISHEK
220	26/12/2023	Interlocutory Application (I.B.C)	710102109462023	COMPANY PETITION IB (IBC)/292(ND)2021	BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	11/1/2024	section not mention index or online portal. prayer missing or make properly. IAs name title mention in pdf	Abhineet Taneja
221	28/12/2023	Interlocutory Application (I.B.C)	710102110022023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	11/1/2024	section fill online according to pdf. main case applicant name mismatch in pdf or online.	Chandhiok& mahajan
222	30/12/2023	Interlocutory Application (I.B.C)	710102110962023	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	12/1/2024	Bookmarking according to index with page no.	ALOK KAUSHIK
223	28/12/2023	Interlocutory Application (I.B.C)	710102109962023	COMPANY PETITION IB (IBC)/48(PB)2020	SURENDER SINGH RAWAT VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	16/01/2024	25Rs welfare missing and main case no. missing in vakalatnama. affidavit address mismatch in notary. Book marking	Vaibhav Kumar
224	2/1/2024	Interlocutory Application (I.B.C)	710102000242024	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVEE PRIYAVADINEE VS ATUL KUMAR KANSAL	Sec 60(5)	3/1/2024	page no. 126 to 134 are not clear. date and place missing in index. page no. 183 not mention in	udita singh

225	6/6/2023	Interlocutory Application (I.B.C)	710102050862023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS SANJEEV JAIN	Application under any other provisions-IBC	12/1/2024	Page no. 55,56-57, not clear re scan or attach true type copy and section mention on online portal according to index Due payment of section 44 respondent full detail fill in online Bookmark OCR compulsory	Arjun Maheshwari
226	31/12/2023	Interlocutory Application (I.B.C)	710102111052023	COMPANY PETITION IB (IBC)/661(PB)2023	ROSHAN LAL JAIN VS SUSHIL ANSAL	Application under any other provisions-IBC	16/01/2024	page no. 50,54,55,56,57 are not clear. Some of pages in pdf missing pagination, bookmarking according to index with page nos	ROSHAN LAL JAIN
227	2/1/2024	Interlocutory Application (I.B.C)	710102000462024	COMPANY PETITION IB (IBC)/477(ND)2021	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS SUSHIL ANSAL	Application under any other provisions-IBC	16/01/2024	section mention online according to pdf sec 12a	MILAN
228	22/12/2023	Interlocutory Application (I.B.C)	710102108952023	COMPANY PETITION IB (IBC)/272(PB)2017	ARVIND GARG VS SUSHIL ANSAL	Application under any other provisions-IBC	15/01/2024	section mention online according to pdf book marking according to index with page no.	Arvind Garg
229	19/12/2023	Restoration Application (IBC)	710102107852023	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	15/01/2024	order missing	RADHIKA GOEL
230	22/12/2023	Interlocutory Application (I.B.C)	710102109032023	COMPANY PETITION IB (IBC)/334(ND)2018	ANIL KUMAR JAIN VS MADHAV SARAN AGARWAL	Rule 11 of NCLT, 2016	11/1/2024	Section mention in index	ANIL KUMAR JAIN
231	16/12/2023	Company Appeal (IBC)	710102106812023	COMPANY PETITION IB (IBC)/731(PB)2018	M/S AMWAJ CATERING SERVICES LTD. (Q.P.S.C) VS PUNJ LLYOD LIMITED	Sec 42	12/1/2024	SYNOPSIS MISSING	Sumesh Dewan
232	19/12/2023	Restoration Application (IBC)	710102107862023	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMARI VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	13/01/2024	sign missing in application page and order missing	RADHIKA GOEL
233	28/12/2023	Interlocutory Application (I.B.C)	710102109812023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions-IBC	13/01/2024	page no. 203 to 211, 218 to 224,297,298 to 312,317,319,321 to 326,330 to 339,343 to 346 are not clear. and bookmarking	LOKESH
234	16/12/2023	Interlocutory Application (I.B.C)	710102106902023	COMPANY PETITION IB (IBC)/512(ND)2017	RKG FINVEST LIMITED VS BEANS & MORE HOSPITALITY PVT. LTD.	Section 74	13/01/2024	section wrong	RAKESH KUMAR
235	28/12/2023	Company Appeal (IBC)	710102109982023	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MAHADEVAN NAGARATNAM VS M/S. CROWN REALTECH PRIVATE LIMITED	Application under any other provisions-IBC	4/1/2024	case type wrong &quot;BOOK MARKING AND DIGITAL SIGNATURE COMPULSORY	SAURABH
236	30/12/2023	Interlocutory Application (I.B.C)	710102110782023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S. ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	13/01/2024	added respondent in online portal. date and place missing in index. bookmarking compulsory.	Sanampreet

237	30/12/2023	Company Application(Companies Act)	710102110832023	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/122(ND)2022	AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT	13/01/2024	all applicant detail missing on online portal	Afnaan
238	5/1/2024	Interlocutory Application (I.B.C)	710102001232024	COMPANY PETITION IB (IBC)/2581(ND)2019	M/S CSA CORPORATION PVT. LTD. VS MR. RAJIV BHATNAGAR	Sec 60(5)	11/1/2024	page no. 38 to 41,99 to 61,106,251,291,292 are not clear. page no 111,112,245,247,249 ,250,254,256,257,258,260,262,290 mention english translate copy in	aditya gauri
239	5/1/2024	Interlocutory Application (I.B.C)	710102001242024	COMPANY PETITION IB (IBC)/24(PB)2018	RAM RATAN KANOONGO VS KEWAL KRISHAN KUMAR	Sec 66(1)	12/1/2024	due payment section 67. bookmarking	Eshna Kumar
240	29/12/2023	Interlocutory Application (I.B.C)	710102110752023	COMPANY PETITION IB (IBC)/703(PB)2022	UMESH CHANDRA GOYAL RP VS KEWAL KRISHAN KUMAR	Application under any other provisions-IBC	12/1/2024	Book marking OCR compulsory	SHALYA AGARWAL
241	5/1/2024	Company Application(Companies Act)	710102001152024	COMPANY PETITION (COMPANIES ACT)/65(PB)2001	SHRI GIRDHARI GOPAL GUPTA VS M/S. AAR GEE BOARD PVT. LTD.	Sec 424 (3)	16/01/2024	Wrong PDF according to online main case	ASHISH
242	30/12/2023	Interlocutory Application (I.B.C)	710102110812023	COMPANY PETITION IB (IBC)/656(PB)2023	ROSHAN LAL JAIN VS SIRAJUDDIN QURESHI	Application under any other provisions-IBC	16/01/2024	bookmarking according to index with page nos	ROSHAN LAL JAIN
243	30/12/2023	Interlocutory Application (I.B.C)	710102110982023	COMPANY PETITION IB (IBC)/453(ND)2022	BIMAL KUMAR SHARMA VS SIRAJUDDIN QURESHI	Application under any other provisions-IBC	16/01/2024	Bookmarking according to index with page nos	Aparna
244	1/1/2024	Interlocutory Application (I.B.C)	710102000092024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions-IBC	5/1/2024	fill all details in online portal. bookmarking compulsory.	B S Deswal
245	1/1/2024	Interlocutory Application (I.B.C)	710102000022024	COMPANY PETITION IB (IBC)/429(ND)2022	DEVENDRA UMRAO VS PS FINMART PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	5/1/2024	BOOK MARKING & DIGITAL SIGNATURE MISSING	Devendra
246	1/1/2024	Interlocutory Application (I.B.C)	710102000032024	COMPANY PETITION IB (IBC)/429(ND)2022	DEVENDRA UMRAO VS AMAN WADHWAN	Sec 66(1)	5/1/2024	counsel details missing in memo party. bookmarking compulsory.	Devendra
247	1/1/2024	Interlocutory Application (I.B.C)	710102000102024	COMPANY PETITION IB (IBC)/894(ND)2019	REMANI M V VS PALM DEVELOPERS PRIVATE LTD.	Sec 60(5)	5/1/2024	bookmarking compulsory.	Kumar Mihir
248	1/1/2024	Interlocutory Application (I.B.C)	710102000042024	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS PALM DEVELOPERS PRIVATE LTD.	Sec 30	15/01/2024	bookmarking according to index with page nos	Shivam Gautam
249	30/12/2023	Miscellaneous Application (IBC)	710102110882023	COMPANY PETITION IB (IBC)/371(PB)2021	STATE BANK OF INDIA VS DINESH BAHADUR SINGH	Rule 11 of NCLT, 2016	16/01/2024	case type wrong	AMRENDRA

250	5/1/2024	Interlocutory Application (I.B.C)	710102001252024	COMPANY PETITION IB (IBC)/20(ND)2022	PRATIBHA SHARMA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/1/2024	missing. pagination missing in index. date missing in index and prayer. applicant sign missing in prayer. notary missing in affidavit. need every page sign. vakalatnama not mention in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	Abhinav
251	19/12/2023	Interlocutory Application (I.B.C)	710102107872023	COMPANY PETITION IB (IBC)/297(PB)2018	VAIBHAV FITNESS PVT. LTD. VS PRAMOD KUMAR SHARMA RP	Sec 60(5)	5/1/2024	page no.33 not clear page and applicant and respondent detail incomplete on online portal BookMarking Compulsory	Keshav Sharma
252	2/1/2024	Interlocutory Application (I.B.C)	710102000422024	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec. 45 (1)	5/1/2024	page no.79-81 cut page and bookmarking and digital sign compulsory already issued in nclt	Devendra
253	1/1/2024	Interlocutory Application (I.B.C)	710102000112024	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PAWAN KUMAR JAIN	Application under any other provisions-IBC	11/1/2024	section mention online according to pdf 66. page cut 5,7,43,44. page no. 157 to 159,176 to 180,325 to 327 are not clear. bookmarking	ABHISHEK
254	30/12/2023	Interlocutory Application (I.B.C)	710102110862023	COMPANY PETITION IB (IBC)/1781(ND)2018	SHRADHA KALHAN VS INDU KUMAR AND ORS	Sec 49(2)	12/1/2024	memo of parties mismatch according your online portal. need true copy in annexure. order reupload.	Amulya Dhingra
255	19/12/2023	Restoration Application (IBC)	710102107942023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS RAHUL GUPTA & ANR.	Rule 11 of NCLT, 2016	15/01/2024	order missing page no. 51,55 to 58 are not clear. some of pages pagination not showing. bookmarking compulsory according to index with page nos	Shrey
256	31/12/2023	Interlocutory Application (I.B.C)	710102111042023	COMPANY PETITION IB (IBC)/657(PB)2023	ROSHAN LAL JAIN VS PRANAV ANSAL	Application under any other provisions-IBC	16/01/2024	Page no.55-58 not clear page Some of pages in pdf missing pagination Bookmarking according to index with page nos	ROSHAN LAL JAIN
257	31/12/2023	Interlocutory Application (I.B.C)	710102111032023	COMPANY PETITION IB (IBC)/660(PB)2023	ROSHAN LAL JAIN VS KIRAN QURESHI	Application under any other provisions-IBC	16/01/2024	Page no.55-58 not clear page Some of pages in pdf missing pagination Bookmarking according to index with page nos	ROSHAN LAL JAIN

258	7/1/2024	Interlocutory Application (I.B.C)	710102001952024	COMPANY PETITION IB (IBC)/353(ND)2021	MRS. ASHA MITTAL VS STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	10/1/2024	fill all details in online portal. memo of parties mismatch according your online portal.	PALLAV
259	7/1/2024	Interlocutory Application (I.B.C)	710102002042024	COMPANY PETITION IB (IBC)/613(PB)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL MR. ASHOK KUMAR GULLA VS R.C. GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR SR FOILS & TISSUE LIMITED)	Application under any other provisions-IBC	13/01/2024	rp detail missing on online portal	MITAL AND MITAL
260	7/1/2024	Interlocutory Application (I.B.C)	710102001912024	COMPANY PETITION IB (IBC)/352(ND)2021	MR. NARESH MITTAL VS STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN	Rule 11 of NCLT, 2016	10/1/2024	memo of parties mismatch according your online portal.	PALLAV
261	6/1/2024	Interlocutory Application (I.B.C)	710102001532024	COMPANY PETITION IB (IBC)/510(ND)2023	BCL ENTERPRISES LIMITED VS KLM HOLDINGS PRIVATE LIMITED	Application under any other provisions-IBC	10/1/2024	pagination missing in index. counsel sign missing in index and prayer. notary missing in affidavit. need every page sign in pdf. bookmarking	KAMALL AHUJA
262	2/1/2024	Interlocutory Application (I.B.C)	710102000472024	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS KLM HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	due payment section 17 and 13. affidavit address mismatch in notary. bookmarking	JAGNEET SINGH
263	2/1/2024	Interlocutory Application (I.B.C)	710102000372024	COMPANY PETITION IB (IBC)/462(ND)2023	MOHAMMAD TAUFEEK VS PUNJAB & SIND BANK AND ANR.	Sec 60(5)	8/1/2024	counsel details missing in synopsis. need every page in sign and true copy in annexure. bookmarking compulsory.	Nikhil Kumar Jha
264	4/1/2024	Interlocutory Application (I.B.C)	710102000932024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	page no. 19 are not clear. remove double pagination. bookmarking compulsory.	Nikhil Kumar Jha
265	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	8/1/2024	an party in memo party should be on online portal and section wrong and all applicant affidavit missing and bookmarking and digital sign compulsory and order missing	ANCHIT
266	8/1/2024	Company Application(Companies Act)	710102002292024	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Section 379	12/1/2024	section wrong and all party in memo party should be on online portal	Sanjana Saddy
267	8/1/2024	Interlocutory Application (I.B.C)	710102002312024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS M/S INTERADS ADVERTISING PVT LTD	Sec 12(2)	12/1/2024	bookmarking and digital sign compulsory	SUNIL KUMAR AGRAWAL
268	8/1/2024	Interlocutory Application (I.B.C)	710102002302024	COMPANY PETITION IB (IBC)/571(PB)2023	MS. SUNITA VS M/S INTERADS ADVERTISING PVT LTD	Application under any other provisions-IBC	12/1/2024	pdf not clear and bookmarking and digital sign compulsory	Kanika



269	2/1/2024	Company Application(Companies Act)	710102000482024	COMPANY PETITION (COMPANIES ACT)/207(ND)2022	ANKUR GARG VS SILVERTOAN PAPERS LIMITED	Rule 154, NCLT 2016	13/01/2024	remove double entry in online portal.	RAVI
270	2/1/2024	Interlocutory Application (I.B.C)	710102000502024	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS SILVERTOAN PAPERS LIMITED	Application under any other provisions-IBC	13/01/2024	section not mention in index. counsel details missing in memo party. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service reupload. bookmarking compulsory	Bharti Nawlani
271	2/1/2024	Interlocutory Application (I.B.C)	710102000492024	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS SILVERTOAN PAPERS LIMITED	Application under any other provisions-IBC	13/01/2024	section not mention in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. counsel details missing in memo	Bharti Nawlani
272	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	13/01/2024	affidavit address mismatch of stamp paper	ADITYA
273	4/1/2024	Interlocutory Application (I.B.C)	710102000782024	COMPANY PETITION IB (IBC)/570(ND)2023	ATS HEIGHTS PRIVATE LIMITED VS ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS.	Sec 60(5)	13/01/2024	all party in memo party should be on online portal and bookmarking and digital sign compulsory	Kartik Nayar
274	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016	8/1/2024	all party in memo party should be on online portal and section wrong and order missing and bookmarking and digital sign compulsory	ANCHIT
275	4/1/2024	Interlocutory Application (I.B.C)	710102000792024	COMPANY PETITION IB (IBC)/569(ND)2023	ATS HEIGHTS PRIVATE LIMITED VS ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS.	Sec 60(5)	13/01/2024	all party in memo party should be on online portal	Kartik Nayar
276	4/1/2024	Restoration Application (IBC)	710102000872024	COMPANY PETITION IB (IBC)/550(ND)2022	VIJENDER KUMAR JAIN VS SANJAY KUMAR TYAGI	Application under any other provisions-IBC	16/01/2024	case type wrong according to section mention in pdf, section mention online, all respondent add	MOHIT NANDWANI
277	4/1/2024	Interlocutory Application (I.B.C)	710102000862024	COMPANY PETITION IB (IBC)/917(ND)2019	RAKESH KUMAR JAIN VS REAL GROWTH COMMERCIAL ENTERPRISE LTDS	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	16/01/2024	Page no.20-22 not clear page or attach type copy	MOHIT NANDWANI
278	16/12/2023	Interlocutory Application (I.B.C)	710102106822023	COMPANY PETITION IB (IBC)/1493(PB)2018	SUMERU PROCESSORS PVT LTD VS ENKAY INDIA RUBBER CO PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	16/01/2024	Bookmarking according to index with page nos	RAJIV MALIK
279	4/1/2024	Interlocutory Application (I.B.C)	710102000992024	COMPANY PETITION IB (IBC)/1768(ND)2018	GYASI LAL SAINI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	8/1/2024	applicant and respondent detail incomplete on online portal and page no.19-37 not clear page and court fee missing in vakaltnam and double page	GAGAN NARANG

280	4/1/2024	Interlocutory Application (I.B.C)	710102000902024	COMPANY PETITION IB (IBC)/1768(ND)2018	IQRA AMIN VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	8/1/2024	page no.29-36,40-43 not clear page court fee missing and all party in memo party should be on online portal	GAGAN NARANG
281	7/1/2024	Interlocutory Application (I.B.C)	710102002082024	COMPANY PETITION IB (IBC)/334(ND)2018	ANIL KUMAR JAIN VS MADHAV SARAN AGARWAL	Sec 60(5)	12/1/2024	applicant and respondent detail incomplete on online portal and page no.17-20 not	ANIL KUMAR JAIN
282	3/1/2024	Interlocutory Application (I.B.C)	710102000702024	COMPANY PETITION IB (IBC)/73(PB)2017	VIJENDER SHARMA VS MADHAV SARAN AGARWAL	Application under any other provisions-IBC	13/01/2024	bookmaking compulsory.	Vijender Sharma
283	1/12/2023	Interlocutory Application (I.B.C)	710102103312023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (APPLICATION U/S 66) VS DHARMENDRA GUPTA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	16/01/2024	section fill online according to 66 bookmarking according to index with page nos	MOHD NAZIM KHAN
284	12/12/2023	Interlocutory Application (I.B.C)	710102105562023	COMPANY PETITION IB (IBC)/2628(ND)2019	M/S. CLASSIC CAPS THROUGH ITS PROPRIETOR VS SHRAVAN KUMAR VISHNOI	Sec 60(5)	15/01/2024	Page no. 15,16 to 19, 20 to 22, 31 to 33, 63 are not clear. Bookmarking Compulsory	AKSHAY ARV CHAMBERS LAW
285	3/1/2024	Interlocutory Application (I.B.C)	710102000662024	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS PALKA DHINGRA	Rule 11 of NCLT, 2016	8/1/2024	bookmaking compulsory.	VARSHA
286	22/12/2023	Interlocutory Application (I.B.C)	710102108832023	COMPANY PETITION IB (IBC)/635(PB)2021	GAURAV MISRA VS PALKA DHINGRA	Sec 30	12/1/2024	page no. 439 to 442 are not clear.	VARSHA
287	4/1/2024	Interlocutory Application (I.B.C)	710102000912024	COMPANY PETITION IB (IBC)/683(ND)2023	SHAMSHER BHADHUR SINGH VS PALKA DHINGRA	Application under any other provisions-IBC	8/1/2024	bookmarking and digital sign compulsory and address missing in affidavit	VARSHA
288	3/1/2024	Interlocutory Application (I.B.C)	710102000712024	COMPANY PETITION IB (IBC)/104(PB)2018	HARISH KUMAR S/O TEK CHAND VS PALKA DHINGRA	Sec 60(5)	8/1/2024	pdf reupload. application merge in one pdf.	JAVED KHAN
289	3/1/2024	Interlocutory Application (I.B.C)	710102000562024	COMPANY PETITION IB (IBC)/698(PB)2022	PANKAJ KUMAR GUPTA VS PALKA DHINGRA	Application under any other provisions-IBC	13/01/2024	main case wrong in vakaltanama	Bharti Nawlani
290	8/1/2024	Interlocutory Application (I.B.C)	710102002322024	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA VS PALKA DHINGRA	Application under any other provisions-IBC	16/01/2024	Book Marking OCR compulsory	K Dushyantha Kumar
291	9/1/2024	Interlocutory Application (I.B.C)	710102002772024	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS PALKA DHINGRA	Sec 60(5)	13/01/2024	bookmarking and digital sign compulsory	Navneet Gupta
292	9/1/2024	Interlocutory Application (I.B.C)	710102002732024	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS STATE BANK OF INDIA	Sec 60(5)	13/01/2024	bookmarking compulsory	Harish Taneja
293	9/1/2024	Interlocutory Application (I.B.C)	710102002832024	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS STATE BANK OF INDIA	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	GOVIND
294	9/1/2024	Interlocutory Application (I.B.C)	710102002682024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. SIDHANT KAPOOR VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	application every page sign,41 page not clear	Nitesh SUNIL KUMAR AGRAWAL
295	9/1/2024	Interlocutory Application (I.B.C)	710102002892024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS MR. ATUL KANSAL	Sec 12(2)	13/01/2024	59-72 not clear page	MOHIT NANDWANI
296	7/12/2023	Interlocutory Application (I.B.C)	710102104882023	COMPANY PETITION IB (IBC)/550(ND)2022	MR. VIJENDER KUMAR JAIN VS VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	11/1/2024	bookmarking compulsory.	MOHIT NANDWANI
297	9/1/2024	Interlocutory Application (I.B.C)	710102002882024	COMPANY PETITION IB (IBC)/923(PB)2018	MS. KIRAN PANDEY VS RABINDRA KUMAR MINTRI RESOLUTION PROFESSIONAL	Sec 60(5)	13/01/2024	book marking not proper uploaded	lalit mohan

298	3/1/2024	Interlocutory Application (I.B.C)	710102000642024	COMPANY PETITION IB (IBC)/1372(PB)2018	. CROMPTON GREAVES CONSUMER ELECTRICALS LTD VS COMPACT LAMPS PVT LTD	IBC Under Sec 9	9/1/2024	fill all details in online portal. section wrong. section not mention in index. date missing in vakalatnama. need every page true copy in annexure.	Hemant Daswani
299	9/1/2024	Interlocutory Application (I.B.C)	710102002812024	COMPANY PETITION IB (IBC)/45(ND)2022	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS BIMLA MAHESWARI	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	ABHISHEK
300	9/1/2024	Interlocutory Application (I.B.C)	710102002752024	COMPANY PETITION IB (IBC)/1913(ND)2019	NAVNEET GUPTA VS BIMLA MAHESWARI	Sec 60(5)	13/01/2024	main case missing in online portal. bookmarking compulsory.	Navneet
301	9/1/2024	Restoration Application (Companies Act)	710102002712024	COMPANY APPEAL(COMPANIES ACT)/89(ND)2023	BOLT EXIM PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	10/1/2024	added all petitioner and respondent in online portal. nclt order missing. bookmarking compulsory.	SAMEER
302	9/1/2024	Interlocutory Application (I.B.C)	710102002822024	COMPANY PETITION IB (IBC)/646(ND)2023	DEBASHIS NANDA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	Gaurav Joshi
303	9/1/2024	Interlocutory Application (I.B.C)	710102002862024	COMPANY PETITION IB (IBC)/666(PB)2022	PANKAJ KUMAR GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Application under any other provisions-IBC	13/01/2024	mention bookmarking according your index.	Bharti Nawlani
304	8/1/2024	Miscellaneous Application (IBC)	710102002672024	COMPANY PETITION IB (IBC)/2432(PB)2019	MECON LIMITED VS M/S INTEC INDIA LIMITED LTD	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	12/1/2024	all party in memo party should be on online portal	JOYDIP
305	9/1/2024	Interlocutory Application (I.B.C)	710102002852024	COMPANY PETITION IB (IBC)/697(PB)2022	PANKAJ KUMAR GUPTA VS M/S INTEC INDIA LIMITED LTD	Application under any other provisions-IBC	13/01/2024	book marking not proper uploaded respondent detail missed in online portal	Bharti Nawlani
306	8/1/2024	Interlocutory Application (I.B.C)	710102002742024	COMPANY PETITION IB (IBC)/682(PB)2021	M/S MIST DIRECT SALES PVT LTD VS NITIN BATRA & ORS	Sec 60(5)	12/1/2024	page no.12-19 not clear page	Sujoy
307	9/1/2024	Interlocutory Application (I.B.C)	710102002692024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. PRANAV KAPOOR VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	pdf not clear and all applicant and respondent detail incomplete on online portal	Nitesh
308	9/1/2024	Interlocutory Application (I.B.C)	710102002462024	COMPANY PETITION IB (IBC)/182(PB)2023	RP SUNIL KUMAR AGRAWAL VS MR. ATUL KANSAL	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	SUNIL KUMAR AGRAWAL
309	9/1/2024	Interlocutory Application (I.B.C)	710102002842024	COMPANY PETITION IB (IBC)/698(PB)2022	PANKAJ KUMAR GUPTA VS MR. ATUL KANSAL	Application under any other provisions-IBC	13/01/2024	counter details missing in memo of parties. 25Rs welfare fee missing in vakalatnama. mention bookmarking according your index.	Bharti Nawlani
310	9/1/2024	Interlocutory Application (I.B.C)	710102002802024	COMPANY PETITION IB (IBC)/296(PB)2023	ASHISH SINGH VS MR. ATUL KANSAL	Application under any other provisions-IBC	13/01/2024	mention bookmarking according your index.	Ashish
311	9/1/2024	Interlocutory Application (I.B.C)	710102003012024	COMPANY PETITION IB (IBC)/734(PB)2022	BINOD KUMAR SINGH VS MR. ATUL KANSAL	Application under any other provisions-IBC	13/01/2024	1Rs short fee in vakalatnama.	Kushal

312	9/1/2024	Interlocutory Application (I.B.C)	710102003032024	COMPANY PETITION IB (IBC)/654(PB)2019	BANK OF BARODA VS VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	13/01/2024	prayer missed	Sougat Sinha
313	4/1/2024	Interlocutory Application (I.B.C)	710102001072024	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL IRP OF M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS VIVEK KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	9/1/2024	main case wrong in memo of parties. page no. 11,12,17 to 20,28,29 are not clear.	AMAR VIVEK
314	4/1/2024	Interlocutory Application (I.B.C)	710102000832024	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA VS VIVEK KUMAR RESOLUTION PROFESSIONAL	Regulation 44(2), Liquidation process Regulation, 2016	9/1/2024	vol 1,2,3 separate index missing. date missing in prayer. counsel sign missing in prayer. bookmarking compulsory.	AMAR VIVEK
315	9/1/2024	Interlocutory Application (I.B.C)	710102003092024	COMPANY PETITION IB (IBC)/648(ND)2023	DEBASHIS NANDA VS VIVEK KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	13/01/2024	page number missing	Gaurav Joshi
316	4/1/2024	Interlocutory Application (I.B.C)	710102000892024	COMPANY PETITION IB (IBC)/1768(ND)2018	KAMLESH BASSI VS H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	9/1/2024	ticket put on blank side in vakalatnama. fill all details in online portal. date and place missing in	GAGAN NARANG
317	9/1/2024	Miscellaneous Application (IBC)	710102003112024	COMPANY PETITION IB (IBC)/718(ND)2023	WIKREATE WORLDWIDE PRIVATE LIMITED VS PK HEALTHCARE PRIVATE LIMITED	Sec 60(5)	13/01/2024	book marking mandatory case type wrong	Tarun
318	9/1/2024	Miscellaneous Application (IBC)	710102002942024	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC	13/01/2024	wrong filing. bookmarking compulsory. CASE TYPE WRONG CHECK DOCUMENTS PROPERLY	ISHAAN GEORGE
319	4/1/2024	Interlocutory Application (I.B.C)	710102001042024	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS MR. DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	9/1/2024	affidavit address mismatch in notary.	Rajanish
320	9/1/2024	Interlocutory Application (I.B.C)	710102003062024	COMPANY PETITION IB (IBC)/681(ND)2022	ATUL MITTAL RP VS MR. DINESH SOOD LIQUIDATOR	Sec 12(2)	13/01/2024	need every page sign in annexure.	Udayan Khandelwal
321	9/1/2024	Company Application(Companies Act)	710102003102024	COMPANY PETITION (COMPANIES ACT)/83(ND)2022	ACO DEVELOPERS PVT. LTD VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Application under any other provisions	13/01/2024	memo of parties missing. pdf not clear. need every page sing and true copy in annexure. bookmarking compulsory.	HARSHITA GULATI
322	9/1/2024	Interlocutory Application (I.B.C)	710102002912024	COMPANY PETITION IB (IBC)/194(ND)2021	MRS.NEHA CHAUHAN VS AJNARA INDIA LIMITED	Rule 11 of NCLT, 2016	13/01/2024	memo of parties missing.	shivam
323	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Any other provision - Govt body,Any other provision - Govt body	13/01/2024	due payment. section wrong. memo party missing .	SHAILI GUPTA
324	9/1/2024	Interlocutory Application (I.B.C)	710102003072024	COMPANY PETITION IB (IBC)/456(ND)2018	M/S SALASAR INFRASTRUCTURE DEVELOPERS VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	applicant and respondent detail incomplete on online portal and 57-58,64-66,68,70-71,not clear page and bookmarking and digital sign compulsory	Nitesh
325	9/1/2024	Interlocutory Application (I.B.C)	710102003082024	COMPANY PETITION IB (IBC)/647(ND)2023	DEBASHIS NANDA VS MR. ATUL KANSAL	Application under any other provisions-IBC	13/01/2024	page no. 31,32,34 are cut.	Gaurav Joshi

326	9/1/2024	Interlocutory Application (I.B.C)	710102003142024	COMPANY PETITION IB (IBC)/197(PB)2017	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	13/01/2024	due to payment section 48,68 32-33,159,183 page not clear	GAURAV MALIK
327	7/1/2024	Interlocutory Application (I.B.C)	710102001762024	COMPANY PETITION IB (IBC)/505(ND)2022	MR. BIPIN KUMAR JHA VS MR. AYYAGARI VISWANANDHA SARMA RESOLUTION PROFESSIONAL	Sec 60(5)	15/01/2024	fill all details in online portal. added all respondent in online portal.	HIMANSHU
328	10/1/2024	Interlocutory Application (I.B.C)	710102003492024	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS MR. AYYAGARI VISWANANDHA SARMA RESOLUTION PROFESSIONAL	Application under any other provisions-IBC	13/01/2024	book marking numbering missed	CA. Reshma Mittal
329	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	10/1/2024	section mention online or PDF and memo party missing or sign missing on mop. MOP attach after index and court fee rs 3 missing Due Payment applicant respondent detail incomplete online	Shivam
330	9/1/2024	Interlocutory Application (I.B.C)	710102003292024	COMPANY PETITION IB (IBC)/332(ND)2022	DEVINDER KUMAR RESOLUTION PROFESSIONAL VS HOMI	Application under any other provisions-IBC	13/01/2024	notary not showing properly. pdf not clear. ticket not showing proper in vakalatanam.	Rashi Gupta
331	9/1/2024	Interlocutory Application (I.B.C)	710102003212024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS HOMI	Regulation 44(2), Liquidation process Regulation, 2016	13/01/2024	section wrong. bookmarking compulsory.	PRABHJIT
332	10/1/2024	Interlocutory Application (I.B.C)	710102003452024	COMPANY PETITION IB (IBC)/2552(ND)2019	PAWAN DUBEY & RAM PRAKASH DUBEY VS PANKAJ NARANG	Sec 60(5)	13/01/2024	book marking page numbering missed	SP Singh
333	10/1/2024	Interlocutory Application (I.B.C)	710102003482024	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS PANKAJ NARANG	Application under any other provisions-IBC	13/01/2024	counsel details missing in memo party.	CA. Reshma Mittal
334	9/1/2024	Interlocutory Application (I.B.C)	710102003182024	COMPANY PETITION IB (IBC)/343(ND)2017	ASHWANI KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Application under any other provisions-IBC	13/01/2024	fill all details in online portal. bookmarking	JANENDER
335	11/1/2024	Interlocutory Application (I.B.C)	710102003672024	COMPANY PETITION IB (IBC)/97(ND)2022	AXIS BANK LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Application under any other provisions-IBC	13/01/2024	case type wrong and synopsis list of date events section	Manmeet
336	11/1/2024	Interlocutory Application (I.B.C)	710102003622024	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS INDIABULLS HOUSING FINANCE LIMITED	Application under any other provisions-IBC	15/01/2024	bookmarking and digital sign compulsory	Harish Taneja
337	10/1/2024	Interlocutory Application (I.B.C)	710102003422024	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/01/2024	book marking mandatory	Mr. jitendra kumar
338	9/1/2024	Interlocutory Application (I.B.C)	710102003242024	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions-IBC	13/01/2024	BOOK MARKING WITH PAGE NUMBERING & DIGITAL SIGNATURE MISSING	Anup Kumar
339	9/1/2024	Interlocutory Application (I.B.C)	710102003232024	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	13/01/2024	double page numbering and bookmarking compulsory	Harish Taneja

340	9/1/2024	Interlocutory Application (I.B.C)	710102003342024	COMPANY PETITION IB (IBC)/02(PB)2017	AMR MALL AND I HOMES OWNER WELFARE ASSOCIATION VS M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	13/01/2024	page no.169-174 not clear page and welfare and court fee missing and true copy missing and sign missing in application pge	Sarim Khan
341	9/1/2024	Interlocutory Application (I.B.C)	710102003202024	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH KUMAR SOOD VS M/S. AMR INFRASTRUCTURES LIMITED	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	NARESH
342	11/1/2024	Interlocutory Application (I.B.C)	710102003682024	COMPANY PETITION IB (IBC)/98(ND)2022	AXIS BANK LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Application under any other provisions-IBC	13/01/2024	case type wrong and list of date events brief synopsis and	Manmeet
343	9/1/2024	Company Application(Companies Act)	710102003302024	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/51(ND)2023	KHAITAN EDUSERVE PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Rule 11 of NCLT	13/01/2024	affidavit missing and true copy sign missing	Maroti
344	9/1/2024	Interlocutory Application (I.B.C)	710102003322024	COMPANY PETITION IB (IBC)/1482(ND)2019	DEVENDRA UMRAO VS INDIABULLS HOUSING FINANCE LIMITED	Sec 60(5)	13/01/2024	bookmarking compulsory.	Abhishek Parmar
345	9/1/2024	Interlocutory Application (I.B.C)	710102003312024	COMPANY PETITION IB (IBC)/02(PB)2017	ALOK KAUSHIK VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL OF AMR INFRASTRUCTURE LIMITED	Sec 60(5)	13/01/2024	fill all details in online portal. need every page sing and true copy in annexure. bookmarking	Sumesh
346	9/1/2024	Interlocutory Application (I.B.C)	710102003222024	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL OF AMR INFRASTRUCTURE LIMITED	Application under any other provisions-IBC	13/01/2024	bookmarking compulsory.	MUKESH
347	9/1/2024	Restoration Application (IBC)	710102003262024	COMPANY PETITION IB (IBC)/904(ND)2020	OWC APAC PRIVATE LIMITED VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL OF AMR INFRASTRUCTURE LIMITED	IBC Section 59	13/01/2024	section wrong	Sulabh Jain
348	11/1/2024	Interlocutory Application (I.B.C)	710102003632024	COMPANY PETITION IB (IBC)/18(ND)2023	VINAY KUMAR SINGHAL VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL OF AMR INFRASTRUCTURE LIMITED	22(3)a	15/01/2024	APPLICANT DETAIL MISSING ON ONLINE PORTAL	SURAJ SHARMA
349	9/1/2024	Company Application(Companies Act)	710102003282024	TRANSFER APPLICATION/40(PB)2 023	ISHWAR INDUSTRIES LTD VS MADHU BHASKAR	Rule 11 of NCLT	13/01/2024	main case wrong. mention true copy in annexure.	Legislegal
350	11/1/2024	Interlocutory Application (I.B.C)	710102003612024	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHIS NANDA VS MADHU BHASKAR	Application under any other provisions-IBC	15/01/2024	bookmarking and digital sign compulsory	Shruti Goyal
351	10/1/2024	Interlocutory Application (I.B.C)	710102003532024	COMPANY PETITION IB (IBC)/654(PB)2019	SHILPI SRIVASTAVA VS VIVEK KUMAR	Sec 60(5)	15/01/2024	applicant and respondent detail incomplete on online portal	Shantwanu Singh
352	11/1/2024	Interlocutory Application (I.B.C)	710102003702024	COMPANY PETITION IB (IBC)/301(ND)2021	SAPAN MOHAN GARG LIQUIDATOR OF VINESH TRADERS PRIVATE LIMITED VS VIVEK KUMAR	Application under any other provisions-IBC	15/01/2024	true copy sign missing	MILAN
353	11/1/2024	Interlocutory Application (I.B.C)	710102003712024	COMPANY PETITION IB (IBC)/114(ND)2018	SHALU KHANNA VS VIVEK KUMAR	Application under any other provisions-IBC	15/01/2024	bookmarking and digital sign compulsory and applicant detail missing	Shalu
354	11/1/2024	Interlocutory Application (I.B.C)	710102003662024	COMPANY PETITION IB (IBC)/764(ND)2022	MS. POOJA BAHRY VS VIVEK KUMAR	Application under any other provisions-IBC	15/01/2024	page no. missing after 90 and welfare not clear	Chandhiok& mahajan

355	10/1/2024	Interlocutory Application (I.B.C)	710102003552024	COMPANY PETITION IB (IBC)/710(PB)2022	NEERAJ SINGAL VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	16/01/2024	counser sign missing in memo of parties. synopsis, list of dates and prayer. pagination wrong in vol 1. need every page sign and true copy in annexure. remove double pagination in pdf.	RANJANA ROY GAWAI
356	11/1/2024	Interlocutory Application (I.B.C)	710102003772024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Sec 60(5)	15/01/2024	PLACE DATE MISSING IN INDEX	Shikhar Kumar
357	11/1/2024	Interlocutory Application (I.B.C)	710102003742024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Sec 60(5)	15/01/2024	section wrong and due payment other section	Shikhar Kumar
358	11/1/2024	Interlocutory Application (I.B.C)	710102003692024	COMPANY PETITION IB (IBC)/388(PB)2021	SHUBH MINERALS PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Rule 11 of NCLT, 2016	15/01/2024	memo party missing	Upinder
359	11/1/2024	Company Application(Companies Act)	710102003752024	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	SALEEM SOFI VS SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	15/01/2024	MEMO PARTY MISSING	Ajay Fatyal
360	11/1/2024	Interlocutory Application (I.B.C)	710102003602024	COMPANY PETITION IB (IBC)/654(PB)2019	SHILPI SRIVASTAVA VS VIVEK KUMAR	Rule 11 of NCLT, 2016	15/01/2024	all applicant and respondent detail incomplete online portal and page no.26-30, not clear page and bookmarking	Shantwanu Singh
361	10/1/2024	Interlocutory Application (I.B.C)	710102003502024	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL RESOLUTION PROFESSIONAL OF UNIK BAZAR LIMITED VS VIVEK KUMAR	Sec 60(5)	15/01/2024	welfare and court fee missing and sign missing in application page	MOHD AZEEM
362	11/1/2024	Company Application(Companies Act)	710102003732024	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	MUSHTAQ AHMAD SOFI VS SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	16/01/2024	section not mention in index and memo party missing	Ajay Fatyal
363	11/1/2024	Interlocutory Application (I.B.C)	710102003722024	COMPANY PETITION IB (IBC)/709(PB)2022	BRIJ BHUSHAN SINGAL VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	16/01/2024	remove double pagination. need every page sign and true copy in annexure.	RANJANA ROY GAWAI
364	11/1/2024	Interlocutory Application (I.B.C)	710102003942024	COMPANY PETITION IB (IBC)/2417(ND)2019	ANIL KUMAR MITTAL VS TEK TRAVELS PVT LTD NOW KNOWN AS TBO TEK LIMITED & OTHERS	Sec. 12A	15/01/2024	bookmarking and digital sign compulsory and all party in memo party should be on online portal	ASHOK
365	11/1/2024	Interlocutory Application (I.B.C)	710102003842024	COMPANY PETITION IB (IBC)/917(ND)2019	RAKESH KUMAR JAIN VS RG INFRABUILD PRIVATE LIMITED	Application under any other provisions-IBC	15/01/2024	liquidation detail not fill on online portal and bookmarking compulsory	RAKESH KUMAR JAIN
366	11/1/2024	Interlocutory Application (I.B.C)	710102003852024	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS RG INFRABUILD PRIVATE LIMITED	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory and due payment other section	Utsav
367	6/1/2024	Interlocutory Application (I.B.C)	710102001372024	COMPANY PETITION IB (IBC)/16(PB)2017	MR. HARISH CHANDER MANCHANDA VS RG INFRABUILD PRIVATE LIMITED	Sec 60(5)	11/1/2024	section wrong.	RAKESH KUMAR
368	6/1/2024	Interlocutory Application (I.B.C)	710102001702024	COMPANY PETITION IB (IBC)/889(ND)2019	DEEPIKA BHUGRA PRASAD ERSTWHILE RESOLUTION PROFESSIONAL INTERNATIONAL TRENCHING PRIVATE LIMITED VS RG INFRABUILD PRIVATE LIMITED	Sec 60(5)	11/1/2024	page no. 53 mention type copy in pdf.	Dhananjaya Sud

369	6/1/2024	Interlocutory Application (I.B.C)	710102001522024	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS RG INFRABUILD PRIVATE LIMITED	Sec 60(5)	11/1/2024	date missing in vakalatnama. need every page sign and true copy in annexure. bookmarking compulsory.	Mansij
370	6/1/2024	Company Appeal (IBC)	710102001412024	COMPANY PETITION IB (IBC)/731(PB)2018	MITSUBISHI HEAVY INDUSTRIES LIMITED VS PUNJ LLOYD LIMITED	Sec 42	11/1/2024	incomplete fill details in the portal pagination wrong in index 2nd volume court fee missed in vakalatnama	ANANNYA
371	6/1/2024	Interlocutory Application (I.B.C)	710102001342024	COMPANY PETITION IB (IBC)/385(ND)2023	RAVINDRA LOONKAR VS SANJEEV KUMAR	Application under any other provisions-IBC	11/1/2024	main case wrong in pdf. fill all details in online portal. 25Rs welfare fee and 3Rs court fee missing. need every page true copy in annexure. pagination missing in index.	India C&L
372	12/1/2024	Interlocutory Application (I.B.C)	710102004032024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SANJEEV KUMAR	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	SUNIL KUMAR AGRAWAL
373	6/1/2024	Interlocutory Application (I.B.C)	710102001452024	COMPANY PETITION IB (IBC)/3127(PB)2019	VIKRAM SINGH RATHORE VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions-IBC	12/1/2024	bookmarking compulsory.	Vikram Singh Rathore
374	6/1/2024	Interlocutory Application (I.B.C)	710102001422024	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Sec 60(5)	12/1/2024	WRONG SECTION TECHNICALLY	Inder Paul Singh Oberoi
375	12/1/2024	Interlocutory Application (I.B.C)	710102004052024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	SUNIL KUMAR AGRAWAL
376	12/1/2024	Interlocutory Application (I.B.C)	710102004062024	COMPANY PETITION IB (IBC)/434(ND)2023	DHANLAXMI BANK LIMITED VS MARIAMMA MATHEW	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	BHARAT SOOD
377	12/1/2024	Interlocutory Application (I.B.C)	710102004072024	COMPANY PETITION IB (IBC)/378(PB)2017	MOSER BAER KARAMCHARI UNION THROUGH ITS GENERAL SECRETARY MR. PADMAKAR RAJPOOT VS M/S MOSER BAER INDIA LIMITED THROUGH ITS LIQUIDATOR MR. ANIL KOHLI	Sec 60(5)	16/01/2024	section wrong.	Swapnil Gupta
378	11/1/2024	Interlocutory Application (I.B.C)	710102003862024	COMPANY PETITION IB (IBC)/677(ND)2023	CENTRAL BANK OF INDIA VS PARKASH KAUR	Application under any other provisions-IBC	15/01/2024	bookmarking and digital sign compulsory and	VIMAL
379	12/1/2024	Interlocutory Application (I.B.C)	710102004012024	COMPANY PETITION IB (IBC)/81(PB)2019	POOJA BAHRY VS DEV DENSO POWER LTD IN LIQUIDATION	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	Pooja Bahry
380	11/1/2024	Miscellaneous Application(Companies Act)	710102003932024	COMPANY PETITION (COMPANIES ACT)/151(ND)2023	SUMIT VERMA VS SLATWALL COMMERCE PRIVATE LIMITED	Rule 11 of NCLT	15/01/2024	case type wrong and memo party missing and address and notary mismatch in	Beleena Biju
381	12/1/2024	Interlocutory Application (I.B.C)	710102003962024	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS SLATWALL COMMERCE PRIVATE LIMITED	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	Harish Taneja



382	12/1/2024	Company Application(Companies Act)	710102004022024	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	ATLAS CYCLES (HARYANA) LTD. VS MR. VIKRAM KAPUR	Rule 11 of NCLT	16/01/2024	25Rs welfare and 3Rs court fee missing in vakalatnama. mention bookmarking according your date and place missing in index,memo of parites and prayer. page no. 307 to 309 mention english translate copy in	SP Singh
383	11/1/2024	Interlocutory Application (I.B.C)	710102003882024	COMPANY PETITION IB (IBC)/908(ND)2022	NARESH KUMAR MUNJAL VS PRAVIN KUMAR MALHOTRA & ORS.	Sec 25(j)	16/01/2024	in annexure in online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page true copy in annexure. bookmarking compulsory. pagination incomplete in index.	HONEY SATPAL
384	6/1/2024	Interlocutory Application (I.B.C)	710102001382024	COMPANY PETITION IB (IBC)/386(ND)2023	RAVINDRA LOONKAR VS MUKESH KUMAR ROY	Application under any other provisions-IBC	12/1/2024	BOOK MARKING NOT DONE PROPERLY AND CONTENT ALSO NOT MENTIONED IN BOOK MARKING	India C&L
385	22/11/2023	Interlocutory Application (I.B.C)	710102100492023	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS MUKESH KUMAR ROY	Rule 11 of NCLT, 2016	12/1/2024	bookmarking compulsory.	rakesh
386	6/1/2024	Interlocutory Application (I.B.C)	710102001462024	COMPANY PETITION IB (IBC)/789(PB)2022	PRABHAT RANJAN SINGH VS SMT. NEELINA SEBASTINE	Application under any other provisions-IBC	12/1/2024	page no.79,85,86,89, not clear page and due payment Bookmarking OCR compulsory	Prabhat
387	7/6/2023	Interlocutory Application (I.B.C)	710102051362023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS S&P INFRASTRUCTURE	Application under any other provisions-IBC	12/1/2024	Page no.80,86-90, not clear re scan or attach true type copy and section mention on online portal according to index due payment of section 44 Bookmark OCR	Arjun Maheshwari
388	6/6/2023	Interlocutory Application (I.B.C)	710102051082023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions-IBC	12/1/2024	wrong filing.	Arjun Maheshwari
389	6/1/2024	Interlocutory Application (I.B.C)	710102001732024	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS RISHABH BUILDWELL PRIVATE LIMITED	Any other provision - Govt body	12/1/2024	section wrong. date missing in vakalatnama. bookmarking compulsory.	Tushar Kumar
390	6/1/2024	Interlocutory Application (I.B.C)	710102001512024	COMPANY PETITION IB (IBC)/1028(ND)2018	RAJIV BHATNAGAR VS RISHABH BUILDWELL PRIVATE LIMITED	Sec 60(5)	12/1/2024	page no.82,88-89,92, not clear page section mention online according to pdf 66 applicant respondent detail full fill in online portal Bookmarking OCR Compulsory	Mansij
391	6/6/2023	Interlocutory Application (I.B.C)	710102051062023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions-IBC	12/1/2024		Arjun Maheshwari

392	6/1/2024	Interlocutory Application (I.B.C)	710102001502024	COMPANY PETITION IB (IBC)/421(ND)2019	MANISH MAHAJAN VS VRSA CONSULTANCY LLP	Sec 60(5)	12/1/2024	page no. 62 to 66,68 to 72 are not clear. bookmarking compulsory. section wrong.	VARSHA
393	7/1/2024	Interlocutory Application (I.B.C)	710102002132024	COMPANY PETITION IB (IBC)/7(ND)2023	ANIL KUMAR MITTAL VS BIREN SABHARWAL	Application under any other provisions-IBC	12/1/2024	bookmarking mention according your index. counsel details missing in memo of parties. page no. 33 are cut. ticket put on blank side in vakalatnama.	Anil Kumar Mittal
394	7/1/2024	Interlocutory Application (I.B.C)	710102001822024	COMPANY PETITION IB (IBC)/574(PB)2023	MS. SUNITA VS BIREN SABHARWAL	Application under any other provisions-IBC	12/1/2024	page no. 43,45,48,52 to 57,60 to 65,68,69,130 to 132,151,156,203 to 203C are not clear.	Kanika
395	27/12/2023	Interlocutory Application (I.B.C)	710102109722023	COMPANY PETITION IB (IBC)/1185(ND)2019	ABHIMANYU MITTAL RESOLUTION PROFESSIONAL OF SATELLITE CABLES PVT LTD VS BIREN SABHARWAL	Application under any other provisions-IBC	12/1/2024	due payment section 31. missing bookmarking vol 2 or OCR compulsory	SAURABH JAIN
396	7/1/2024	Interlocutory Application (I.B.C)	710102001812024	COMPANY PETITION IB (IBC)/572(PB)2023	MS. SUNITA VS BIREN SABHARWAL	Application under any other provisions-IBC	12/1/2024	pdf not clear.	Kanika
397	7/1/2024	Interlocutory Application (I.B.C)	710102002062024	COMPANY PETITION IB (IBC)/276(ND)2021	NITIN NARANG RESOLUTION VS SANJAY DHINGRA	Application under any other provisions-IBC	12/1/2024	page no. 94 to 96 are not clear. bookmarking compulsory.	ABHISHEK
398	7/1/2024	Interlocutory Application (I.B.C)	710102001802024	COMPANY PETITION IB (IBC)/720(ND)2022	MOHAN LAL JAIN VS VIDHARVA TRADING PRIVATE LIMITED	Application under any other provisions-IBC	12/1/2024	pagination missing in pdf. bookmarking compulsory.	Mohan Lal
399	7/1/2024	Interlocutory Application (I.B.C)	710102002092024	COMPANY PETITION IB (IBC)/47(ND)2022	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS RITU SHREE SOMANI	Application under any other provisions-IBC	12/1/2024	affidavit address mismatch in notary. bookmarking compulsory.	ABHISHEK
400	7/1/2024	Interlocutory Application (I.B.C)	710102002102024	COMPANY PETITION IB (IBC)/46(ND)2022	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS YOGESH MAHESHWARI	Application under any other provisions-IBC	12/1/2024	affidavit address mismatch in notary. bookmarking compulsory.	ABHISHEK
401	7/1/2024	Interlocutory Application (I.B.C)	710102002112024	COMPANY PETITION IB (IBC)/43(ND)2022	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS SHWETA MAHESHWARI	Application under any other provisions-IBC	12/1/2024	affidavit address mismatch in notary. bookmarking compulsory.	ABHISHEK
402	7/1/2024	Interlocutory Application (I.B.C)	710102001932024	COMPANY PETITION IB (IBC)/710(ND)2023	INDIAN BANK VS JATINDER PAL SINGH CHADHA	Application under any other provisions-IBC	12/1/2024	date missing in vakalatnama. need every page sign and true copy in annexure. mention bookmarking according your index.	Rajiv Malik
403	7/1/2024	Interlocutory Application (I.B.C)	710102001842024	COMPANY PETITION IB (IBC)/712(ND)2023	INDIAN BANK VS GURLEEN KAUR	Application under any other provisions-IBC	16/01/2024	Bookmarking mention according your index with page nos	Rajiv Malik
404	7/1/2024	Interlocutory Application (I.B.C)	710102001942024	COMPANY PETITION IB (IBC)/708(ND)2023	INDIAN BANK VS MANJEET KAUR CHADHA	Application under any other provisions-IBC	16/01/2024	Mention bookmarking according your index with page nos	Rajiv Malik

405	27/12/2023	Miscellaneous Application(Companies Act)	710102109602023	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	RUPA DAIRY FARMS PRIVATE LIMITED VS RUPA DAIRY FARMS PRIVATE LIMITED	Rule 11 of NCLT	16/01/2024	case type wrong. memo of parties mismatch according your online portal. memo of parties missing in index. memo party missing	S.S. Ahluwalia
406	12/1/2024	Interlocutory Application (I.B.C)	710102004092024	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS A M VINYT PVT. LTD.	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	Anup Kumar
407	7/1/2024	Interlocutory Application (I.B.C)	710102002052024	COMPANY PETITION IB (IBC)/48(ND)2022	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS SANJAY MAHESHWARI	Application under any other provisions-IBC	12/1/2024	affidavit address mismatch in notary. bookmarking compulsory.	ABHISHEK
408	7/1/2024	Interlocutory Application (I.B.C)	710102002002024	COMPANY PETITION IB (IBC)/638(ND)2021	AAA INSOLVENCY PROFESSIONALS RESOLUTION PROFESSIONAL (THROUGH MR. ANKIT GOEL) MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD. VS PRAVEEN KUMAR	Sec 60(5)	12/1/2024	added all respondent in online portal. remove double pagination. mention properly bookmarking in pdf.	ABHISHEK
409	7/1/2024	Interlocutory Application (I.B.C)	710102002142024		ANIL KUMAR MITTAL VS BUBBLES SABHARWAL	Application under any other provisions-IBC	12/1/2024	main case missing in online portal. section wrong. counsel details missing in memo of parties. ticket put on blank side in vakalatnama. mention bookmarking according your	Anil Kumar Mittal
410	8/1/2024	Interlocutory Application (I.B.C)	710102002162024	COMPANY PETITION IB (IBC)/9(ND)2023	ANIL KUMAR MITTAL VS SURYA KANT JAIPURIA	Application under any other provisions-IBC	12/1/2024	section wrong and memo party incomplete and page no.44-45,235-239, not clear page and bookmarking and digital sign compulsory and ticket not allow mid on vakaltnama	Anil Kumar Mittal
411	8/1/2024	Interlocutory Application (I.B.C)	710102002222024	COMPANY PETITION IB (IBC)/2742(ND)2019	KUSUM DWIVEDI VS M/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	12/1/2024	need to sign every page in application and notary missing in affidavit and bookmarking and digital sign compulsory	Akash Verma
412	7/1/2024	Interlocutory Application (I.B.C)	710102002072024	COMPANY PETITION IB (IBC)/49(ND)2022	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS GOPAL DASS MAHESHWARI	Application under any other provisions-IBC	12/1/2024	affidavit address mismatch in notary. bookmarking compulsory.	ABHISHEK
413	7/1/2024	Interlocutory Application (I.B.C)	710102001892024	COMPANY PETITION IB (IBC)/573(PB)2023	MS. SUNITA VS GOPAL DASS MAHESHWARI	Application under any other provisions-IBC	12/1/2024	pdf not clear. mention bookmarking according your	Kanika
414	27/12/2023	Interlocutory Application (I.B.C)	710102109762023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions-IBC	12/1/2024	Page no. 200 to 202 not clear Bookmarking OCR Compulsory	LOKESH

415	7/1/2024	Company Application(Companies Act)	710102001752024	COMPANY PETITION (COMPANIES ACT)/61(ND)2019	SUSHIL KUMAR GOEL VS ARUN GOEL	Rule 11 of NCLT,Application under any other provisions	12/1/2024	due payment section 49(2). mention counsel full details in index,memo of parties and prayer. bookmarking	Saqib Mukhtar Ansari
416	27/12/2023	Interlocutory Application (I.B.C)	710102109772023	COMPANY PETITION IB (IBC)/237(ND)2019	ATUL MITTAL R .P OF ZEAL DEVELOPERS PVT LTD VS SANDEEP GOEL	Application under any other provisions-IBC	12/1/2024	section different in master index or volume 1 page no. 196, 197 not clear Bookmarking OCR compulsory	LOKESH
417	9/1/2024	Company Application(Companies Act)	710102003172024	COMPANY PETITION (COMPANIES ACT)/61(ND)2019	ARVIND KUMAR GUPTA VS ARUN GOEL	Application under any other provisions ,Rule 11 of NCLT	12/1/2024	due payment section 49(2). memo of parties missing. bookmarking compulsory.	SAKSHI
418	9/1/2024	Interlocutory Application (I.B.C)	710102003272024	COMPANY PETITION IB (IBC)/437(ND)2023	KANTI MOHAN RUSTAGI VS SHIVPRIYA CABLES PRIVATE LIMITED	Application under any other provisions-IBC	13/01/2024	pagination incomplete in index. mention bookmarking according your index.	KANTI MOHAN
419	19/12/2023	Restoration Application (IBC)	710102107822023	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	13/01/2024	order missing	RADHIKA GOEL
420	12/1/2024	Interlocutory Application (I.B.C)	710102004242024	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS PAWAN KUMAR JAIN	Application under any other provisions-IBC	15/01/2024	131-141,144-154,157-162,178-203,222-320, NOT CLEAR PAGE AND INDEX WRONG VOL-2	ABHISHEK
421	13/01/2024	Interlocutory Application (I.B.C)	710102004692024	COMPANY PETITION IB (IBC)/281(ND)2022	TRIUMPH REALTY PRIVATE LIMITED VS KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED.	Sec 60(5)	16/01/2024	memo of parties mismatch according your online portal.	Gaurav
422	13/01/2024	Interlocutory Application (I.B.C)	710102004682024	COMPANY PETITION IB (IBC)/731(PB)2018	DEPUTY COMMISSIONER OF COMMERCIAL TAXES VS MR. ASHWINI MEHRA	Sec 60(5)	16/01/2024	section wrong. bookmarking compulsory. 3Rs court fee missing in vakalatnama.	Sandeepani A Neglur
423	13/01/2024	Interlocutory Application (I.B.C)	710102004672024	COMPANY PETITION IB (IBC)/190(PB)2017	RAJIV CHAKRABORTY VS MR. ASHWINI MEHRA	Application under any other provisions-IBC	16/01/2024	section wrong. applicant sign missing in prayer.	Wamika
424	13/01/2024	Interlocutory Application (I.B.C)	710102004362024	COMPANY PETITION IB (IBC)/112(ND)2021	PRAMOD KUMAR GUPTA VS MR. ASHWINI MEHRA	Application under any other provisions-IBC	16/01/2024	due payment section 5(1).counsel details missing in	ABHISHEK
425	13/01/2024	Interlocutory Application (I.B.C)	710102004542024	COMPANY PETITION IB (IBC)/614(ND)2017	PARAMJIT SINGH BHATIA LIQUIDATOR FOR WIG BROTHER VS MR. ASHWINI MEHRA	Application under any other provisions-IBC	16/01/2024	due payment section 15(1).	ABHISHEK
426	13/01/2024	Interlocutory Application (I.B.C)	710102004512024	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL MONITORING PROFESSIONAL VS MR. ASHWINI MEHRA	Sec 60(5)	16/01/2024	section not mention in index.	ABHISHEK
427	12/1/2024	Interlocutory Application (I.B.C)	710102004262024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. SACHIN SAXENA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	16/01/2024	wrong filing.	Krishan Kumar

428	13/01/2024	Interlocutory Application (I.B.C)	710102004412024	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Application under any other provisions-IBC	16/01/2024	mention bookmarking according your index.	VISHAL
429	13/01/2024	Restoration Application (IBC)	710102004852024	COMPANY PETITION IB (IBC)/45(PB)2018	YOGESH MITTAL VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Rule 11 of NCLT, 2016	15/01/2024	section wrong and memo party missing	ANAND PRAKASH
430	13/01/2024	Interlocutory Application (I.B.C)	710102004892024	COMPANY PETITION IB (IBC)/580(PB)2017	GAURAV KATIYAR VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	counsel details missing in index.	RISHABH JAIN
431	15/01/2024	Interlocutory Application (I.B.C)	710102005242024	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	ROHIT SEHGAL
432	13/01/2024	Interlocutory Application (I.B.C)	710102004932024	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	PAWAN GARG
433	13/01/2024	Interlocutory Application (I.B.C)	710102004802024	COMPANY PETITION IB (IBC)/577(ND)2020	MOHD NAZIM KHAN ,IA FOR UPDATION OF 3RD LIST OF STAKEHOLDERS VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	mention bookmarking according your index.	MOHD NAZIM KHAN
434	13/01/2024	Interlocutory Application (I.B.C)	710102004732024	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	mention bookmarking according your index.	SANDEEP
435	13/01/2024	Interlocutory Application (I.B.C)	710102004922024	COMPANY PETITION IB (IBC)/2095(ND)2019	MUKESH GUPTA VS M/S UNNATI FORTUNE HOLDING LTD THROUGH ITS IRP	Application under any other provisions-IBC	16/01/2024	due payment section 15(1).	ABHISHEK
436	13/01/2024	Interlocutory Application (I.B.C)	710102004872024	COMPANY PETITION IB (IBC)/984(ND)2019	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	ASHU GUPTA
437	13/01/2024	Interlocutory Application (I.B.C)	710102004902024	COMPANY PETITION IB (IBC)/712(PB)2019	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	Yogender Pal
438	13/01/2024	Interlocutory Application (I.B.C)	710102004742024	COMPANY PETITION IB (IBC)/532(PB)2016	SANDEEP GOEL VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	SANDEEP
439	13/01/2024	Interlocutory Application (I.B.C)	710102004992024	COMPANY PETITION IB (IBC)/555(PB)2021	AMARPAL VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions-IBC	16/01/2024	marks court fee short in vakalatnama and date missing in vakalatnama. need every page sign in pdf. mention bookmarking according your index.mention sign and true copy in annexure.	AMAR
440	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS WEBTECH PACKAGING (INDIA) PVT. LTD.	Application under any other provisions-IBC	16/01/2024	bookmarking compulsory.	Dhananjaya Sud
441	13/01/2024	Interlocutory Application (I.B.C)	710102004972024	COMPANY PETITION IB (IBC)/410(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL FOR CLARION VS ASSISITANT P F COMMISSIONER LUCKNOW	Application under any other provisions-IBC	16/01/2024	remove double pagination.	ABHISHEK
442	15-01-2024	0710102070802020(No.of Docs 2)	0710102070802020/13	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	16-01-2024	all pages are not clear	manmeetsingh

443	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/44	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory order of court or index missing	
444	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/42	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory proof of service missing	
445	6/1/2024	0710102091712023(No.of Docs 1)	0710102091712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
446	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions-IBC	16-01-2024	book marking not proper upload and proof of service receipt not proper show	adlakha2015
447	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
448	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
449	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
450	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
451	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
452	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
453	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
454	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
455	12/12/2023	0710102044292023(No.of Docs 2)	0710102044292023/2	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2023	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VSDAENDRA UMRAO	Sec 60(5)	16-01-2024	Bookmarking OCR compulsory	dawarparas
456	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/47	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory order of court or index missing	
457	8/1/2024	0710102017642022(No.of Docs 1)	0710102017642022/8	COMPANY APPEAL(COMPANIES ACT)/28(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SAKSHI FINANCIAL SERVICES PVT. LTD.)	Sec 252 (1) - By Government Body	16-01-2024	book marking mandatory	itdpuneetri

458	10/1/2024	0710102023762020(No.of Docs 3)	0710102023762020/17	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	16-01-2024	Bookmarking OCR compulsory	R K GUPTA
459	10/1/2024	0710200410222018(No.of Docs 1)	0710200410222018/27	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-01-2024	book marking mandatory affidavit missed	dk.sood@yahoo.com
460	15-01-2024	0710102078572019(No.of Docs 2)	0710102078572019/22	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	16-01-2024	wrong file	munishmehta
461	9/1/2024	0710102028452022(No.of Docs 1)	0710102028452022/2	COMPANY PETITION IB (IBC)/317(ND)2023	BANK OF MAHARASHTRA VS. SANGEETA ARORA	Section 95(1)	16-01-2024	book marking compulsory	vk Gupta
462	3/5/2021	0710102033612021(No.of Docs 0)	0710102033612021/9	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/57(ND)2021	THISTLE EQUITY CONSULTANT LIMITED VS. METRO TECHNOBUILD PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-01-2024	book marking compulsory	
463	9/1/2024	0710200408562018(No.of Docs 2)	0710200408562018/52	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory order of court or index missing	varshabanerjee
464	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/40	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory order of court or index missing	
465	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	16-01-2024	book marking mandatory annexure all pages true copy missed	Shiv1982
466	6/1/2024	0710102091702023(No.of Docs 1)	0710102091702023/1	INTERLOCUTORY APPLICATION (I.B.C)/5749(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VSRAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
467	6/1/2024	0710102091732023(No.of Docs 1)	0710102091732023/1	INTERLOCUTORY APPLICATION (I.B.C)/5748(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
468	6/1/2024	0710102091722023(No.of Docs 1)	0710102091722023/2	INTERLOCUTORY APPLICATION (I.B.C)/5722(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
469	19-02-2020	0710102022542020(No.of Docs 0)	0710102022542020/8	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	16-01-2024	every page sign on reply	
470	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/41	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory proof of service missing	
471	6/1/2024	0710102091742023(No.of Docs 1)	0710102091742023/5	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
472	19-02-2020	0710102022542020(No.of Docs 0)	0710102022542020/8	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	16-01-2024	every page sign on reply	

473	9/1/2024	0710200408562018(No.of Docs 3)	0710200408562018/53	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory order of court or index missing	varshabanerjee
474	6/1/2024	0710102083002021(No.of Docs 2)	0710102083002021/14	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PRIVATE LIMITED VS. AVON INFRACON PRIVATE LIMITED	IBC under Sec 7	16-01-2024	book marking mandatory	Shubhamjain0027
475	6/1/2024	0710102051772022(No.of Docs 3)	0710102051772022/7	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	16-01-2024	book marking mandatory annexure all pages true copy missed	Shiv1982
476	9/1/2024	0710102038212023(No.of Docs 2)	0710102038212023/1	INTERLOCUTORY APPLICATION (I.B.C)/2358(ND)2023	KAVITA SARONWALA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	16-01-2024	book marking compulsory	shankarimishra
477	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/19	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and Case no. and name missing in	apoorvkhatror
478	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/16	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and case name and case no. not mention in affidavit	apoorvkhatror
479	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/19	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and Case no. and name missing in	apoorvkhatror
480	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/19	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and Case no. and name missing in	apoorvkhatror
481	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/19	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and Case no. and name missing in	apoorvkhatror
482	7/1/2024	0710102105252023(No.of Docs 2)	0710102105252023/1	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	16-01-2024	book marking mandatory	lawjpv
483	19-02-2020	0710102022542020(No.of Docs 0)	0710102022542020/8	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	16-01-2024	every page sign on reply	
484	19-02-2020	0710102022542020(No.of Docs 0)	0710102022542020/8	COMPANY PETITION IB (IBC)/582(ND)2020	SPARTA GLOBAL PROJECTS PVT. LTD VS. KUGD SERVICES PVT. LTD	IBC Under Sec 9	16-01-2024	every page sign on reply	
485	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/16	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and case name and case no. not mention in affidavit	apoorvkhatror
486	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/16	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and case name and case no. not mention in affidavit	apoorvkhatror
487	9/1/2024	0710102030592023(No.of Docs 2)	0710102030592023/16	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	16-01-2024	nclt heading missing in affidavit and case name and case no. not mention in affidavit	apoorvkhatror
488	11/1/2024	0710102075752023(No.of Docs 2)	0710102075752023/5	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/61(ND)2023	WINDFLOWER VINCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-01-2024	index missed	racadvisers@gmail.co



489	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/50	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory order of court or index missing	
490	9/1/2024	0710102075002022(No.of Docs 2)	0710102075002022/12	COMPANY PETITION IB (IBC)/892(ND)2022	KHUSHBU DYE-CHEM PRIVATE LIMITED VS. CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory	zainkhan@onelegal
491	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/49	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory order of court or index missing	
492	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/51	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory order of court or index missing	
493	25-05-2023	0710102047502023(No.of Docs 0)	0710102047502023/2	INTERLOCUTORY APPLICATION (I.B.C)/3006(ND)2023	RELIGARE COMTRADE LIMITED VS. DECENT FINANCIAL SERVICES PVT. LTD	Application under any other provisions-IBC	15-01-2024	book martking	
494	8/1/2024	0710102100142023(No.of Docs 1)	0710102100142023/2	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZefa FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewraj ka
495	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/48	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory order of court or index missing	
496	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansal inbox
497	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/46	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory proof of service missing	
498	9/1/2024	0710102023132023(No.of Docs 2)	0710102023132023/7	COMPANY PETITION IB (IBC)/252(ND)2023	AMIRSONS TIMBER VS. MIHIR BUILDCON PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	Bookmarking compulsory	Gsvlegal
499	11/1/2024	0710102079222023(No.of Docs 3)	0710102079222023/1	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	15-01-2024	index missed bookmarking	6394259272
500	28-12-2017	0710200408562018(No.of Docs 0)	0710200408562018/45	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	15-01-2024	Bookmarking OCR compulsory order of court or index missing	
501	10/1/2024	0710102024272023(No.of Docs 1)	0710102024272023/3	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	15-01-2024	Bookmarking OCR compulsory	Naren01
502	11/1/2024	0710102045642023(No.of Docs 1)	0710102045642023/7	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS. CONTEMPORARY EXPORTS LLP	IBC Under Sec 9	15-01-2024	book marking missed	neerajjainus
503	8/1/2024	0710102008102020(No.of Docs 1)	0710102008102020/18	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory vakalatnama file sepreate	svarnitilawof fices
504	17-10-2023	0710102091652023(No.of Docs 0)	0710102091652023/3	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)2023	ASHWANI KUMAR GUPTA VSM/S PETROLUBE INDIA LTD.	Sec 60(5)	15-01-2024	book marking compulsory	
505	8/1/2024	0710102008102020(No.of Docs 1)	0710102008102020/18	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory vakalatnama file sepreate	svarnitilawof fices
506	11/1/2024	0710102042072023(No.of Docs 2)	0710102042072023/3	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2023	BRIJ MOHAN MAHAJAN VS. NAVNEET GUPTA	Sec 60(5)	15-01-2024	index missed	askanurag
507	11/1/2024	0710102101282023(No.of Docs 1)	0710102101282023/1	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	15-01-2024	wrong file	Bodhi@NCL T

508	17-06-2023	0710102053692023(No.of Docs 0)	0710102053692023/4	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/52(ND)2023	VIPUL EASTERN INFRACON PRIVATE LIMITED	Sub-section (I) of section 230	15-01-2024	book marking compulsory	
509	8/1/2024	0710102008102020(No.of Docs 1)	0710102008102020/18	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory vakalatnama file sepreate	svarnitilawof fices
510	8/1/2024	0710102008102020(No.of Docs 1)	0710102008102020/18	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory vakalatnama file sepreate	svarnitilawof fices
511	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansal inbox
512	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansal inbox
513	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansal inbox
514	9/1/2024	0710102022832022(No.of Docs 1)	0710102022832022/9	COMPANY PETITION IB (IBC)/233(ND)2022	KAMAL RENU CREDIT & INVEST PRIVATELIMITED VS. V4 INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	15-01-2024	book marking compulsory	devumrao
515	8/1/2024	0710102100142023(No.of Docs 1)	0710102100142023/3	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewraj ka
516	11/1/2024	0710102073742023(No.of Docs 2)	0710102073742023/4	COMPANY PETITION IB (IBC)/550(PB)2023	PKR ENERGY LIMITED	IBC Section 59	15-01-2024	Pg-36 to 987 not clear	naveenacs
517	27-12-2023	0710102073612023(No.of Docs 3)	0710102073612023/6	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	IBC under Sec 7	15-01-2024	Vol 1 missing bookmarking missing on vol 2	chiramritlaw
518	27-12-2023	0710102073612023(No.of Docs 3)	0710102073612023/6	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	IBC under Sec 7	15-01-2024	Vol 1 missing bookmarking missing on vol 2	chiramritlaw
519	27-12-2023	0710102073612023(No.of Docs 3)	0710102073612023/6	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	IBC under Sec 7	15-01-2024	Vol 1 missing bookmarking missing on vol 2	chiramritlaw
520	27-12-2023	0710102073612023(No.of Docs 3)	0710102073612023/6	COMPANY PETITION IB (IBC)/517(ND)2023	SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	IBC under Sec 7	15-01-2024	Vol 1 missing bookmarking missing on vol 2	chiramritlaw
521	11/8/2023	0710102069842023(No.of Docs 0)	0710102069842023/3	INTERLOCUTORY APPLICATION (I.B.C)/4378(ND)2023	VARUN KUMAR BALA & ORS. VS. PAWAN KUMAR GOYAL IRP OF LOGIX INFRASTRUCTURE PVT. LTD.	Sec 60(5)	15-01-2024	book marking missed	
522	14-07-2022	0710102055512022(No.of Docs 0)	0710102055512022/10	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. ANURADHA SHARMA	Section 95(1)	15-01-2024	need to file IA date missing on vakalatnama true copy missing on annexure	
523	14-01-2019	0710102002722019(No.of Docs 0)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	15-01-2024		
524	9/1/2024	0710102022832022(No.of Docs 1)	0710102022832022/10	COMPANY PETITION IB (IBC)/233(ND)2022	KAMAL RENU CREDIT & INVEST PRIVATELIMITED VS. V4 INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	15-01-2024	book marking compulsory	devumrao
525	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124

526	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
527	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
528	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
529	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
530	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
531	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
532	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
533	5/1/2024	0710102019772023(No.of Docs 2)	0710102019772023/11	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	15-01-2024	Affidavit incomplete	rajeev1124
534	17-06-2023	0710102053692023(No.of Docs 0)	0710102053692023/5	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/52(ND)2023	VIPUL EASTERN INFRACON PRIVATE LIMITED	Sub-section (I) of section 230	15-01-2024	book marking compulsory	
535	11/1/2024	0710102074992023(No.of Docs 2)	0710102074992023/4	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	15-01-2024	bookmarking missed	Eshna Kumar
536	8/1/2024	0710102076142023(No.of Docs 1)	0710102076142023/1	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	15-01-2024	incomplete file	clovelegal
537	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
538	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
539	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
540	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
541	8/1/2024	0710102092742023(No.of Docs 1)	0710102092742023/1	COMPANY PETITION IB (IBC)/730(ND)2023	M/S INDO SPIRITS VS. JSN INFRATECH LLP	IBC Under Sec 9	13-01-2024	book marking compulsory	anand.jha
542	12/4/2023	0710102033642023(No.of Docs 0)	0710102033642023/12	INTERLOCUTORY APPLICATION (I.B.C)/2521(PB)2023	VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VSVINAY JAIN	Sec 25(j),Application under any other provisions- IBC	13-01-2024	document not upload	
543	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94

544	9/1/2024	0710102093572023(No.of Docs 2)	0710102093572023/2	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2023	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec 425	13-01-2024	Bookmarking according to index with page no sign missing on annexures	mg270288
545	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
546	13-12-2023	0710102106052023(No.of Docs 0)	0710102106052023/1	INTERLOCUTORY APPLICATION (I.B.C)/6697(ND)2023	SURESH KUMAR MITTAL	Application under any other provisions-IBC	13-01-2024	book marking	
547	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
548	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
549	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
550	20-05-2022	0710102040092022(No.of Docs 0)	0710102040092022/2	COMPANY APPEAL(COMPANIES ACT)/110(ND)2022	PR. COMMISSIONER OF INCOME TAX-1 VS. M/S. BRISK TRADECOM PVT.LVT	Sec 252 (3) - By Government Body	13-01-2024	true copy and sing missing in annexure page, page no. 4 typed copy missing	
551	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
552	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanuncit94
553	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
554	11/1/2024	0710102048972023(No.of Docs 2)	0710102048972023/1	INTERLOCUTORY APPLICATION (I.B.C)/3106(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	Sec 60(5)	13-01-2024	need to sign on every page of rejoinder	askanurag
555	11/1/2024	0710102054252023(No.of Docs 2)	0710102054252023/4	COMPANY PETITION IB (IBC)/382(ND)2023	GAURAV GUPTA VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	index ,bookmarking missed	neerajgupta
556	8/1/2024	0710102062072020(No.of Docs 2)	0710102062072020/18	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	13-01-2024	book marking compulsory	NEERAJ.ARORA
557	9/1/2024	0710102069262023(No.of Docs 2)	0710102069262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6366(ND)2023	RUPESH KUMAR VS. HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	13-01-2024	bookmarking ocr compusory	arguspartners
558	17-08-2023	0710102071492023(No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	13-01-2024	Need to be file in IA	
559	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawofices
560	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawofices
561	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawofices
562	9/1/2024	0710102077852023(No.of Docs 1)	0710102077852023/1	COMPANY PETITION IB (IBC)/732(ND)2023	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory true copy sign missing	anand.jha

563	8/1/2024	0710102079432023(No.of Docs 1)	0710102079432023/1	CONTEMPT PETITION (IBC)/56(ND)2023	HDFC BANK LTD VSRAJIV MALIK	Rule 11 of NCLT, 2016	13-01-2024	book marking compulsory	gbalawoffice s
564	9/1/2024	0710102082742023(No.of Docs 1)	0710102082742023/1	COMPANY PETITION IB (IBC)/733(ND)2023	M/S. INDO SPIRITS VS. PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory	anand.jha
565	11/1/2024	0710102086852023(No.of Docs 3)	0710102086852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5659(ND)2023	BHARTI GOYAL VS. HECTOR REALTY VENTURES PVT LTD	Rule 11 of NCLT, 2016	13-01-2024	book marking missed 2nd volume	sydbilalp19
566	2/11/2023	0710102095462023(No.of Docs 0)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	13-01-2024	Bookmarking OCR compulsory	
567	9/1/2024	0710102096972019(No.of Docs 1)	0710102096972019/9	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	13-01-2024	proof of service missing Bookmarking OCR compulsory	gsnhyd@rediffmail.co
568	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
569	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
570	6/9/2023	0710102077912023(No.of Docs 0)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions-IBC	13-01-2024	pagination missed and book marking missed	
571	28-12-2021	0710102094312021(No.of Docs 0)	0710102094312021/16	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	13-01-2024	book marking missed	
572	12/1/2024	0710102104502019(No.of Docs 1)	0710102104502019/20	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	13-01-2024	book marking missed	bhavanaduhoon
573	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
574	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
575	9/1/2024	0710102065342023(No.of Docs 2)	0710102065342023/5	COMPANY PETITION IB (IBC)/457(PB)2023	MAHAKALESHWAR MINES AND MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	13-01-2024	Index missing Sign missing on documents Bookmarking ocr compulsory	nayyaradi
576	8/1/2024	0710102066262023(No.of Docs 2)	0710102066262023/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/256(ND)2023	SURJEET SINGH CHADHA & ANR VS. CHADHA INFRATECH LIMITED	Rule 11 of NCLT	13-01-2024	page no. 1-8 not sing, book marking compulsory Ture copy and sing missing in annexure page	lexalliance.jitesh
577	8/1/2024	0710102076272023(No.of Docs 2)	0710102076272023/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/306(ND)2023	SURJEET SINGH CHADHA VS. GURJEET SINGH	Rule 11 of NCLT	13-01-2024	book marking compulsory and Page no.1 to 9 not sing	lexalliance.jitesh
578	5/12/2023	0710102150692019(No.of Docs 2)	0710102150692019/8	COMPANY APPLICATION(IBC)/2588(PB)2019	DENA BANK (NOW BANK OF BARODA VS. M/S RUBION MARKETING PVT. LTD	Sec 43(1) r/w Sec 44 (1)	13-01-2024	pdf blur	wamikatrehan
579	9/12/2019	0710102163812019(No.of Docs 0)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	13-01-2024	book marking sign missed and document type wrong choose at uploading time	NeerajKhapra
580	11/1/2024	0710102083972023(No.of Docs 1)	0710102083972023/2	INTERVENTION PETITION (IBC)/70(ND)2023	NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	13-01-2024	book marking sign missed and document type wrong choose at uploading time	NeerajKhapra

581	8/1/2024	0710102083242023(No.of Docs 2)	0710102083242023/1	INTERLOCUTORY APPLICATION (I.B.C)/5551(PB)2023	DEEPAK JAIN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	13-01-2024	book marking compulsory Page no. not mentioning in index	prakashlega advisers
582	8/1/2024	0710102071852021(No.of Docs 3)	0710102071852021/3	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	13-01-2024	book marking compulsory	karunesh44 49
583	8/1/2024	0710102087172023(No.of Docs 1)	0710102087172023/1	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)2023	MAHENDRA KUMAR JAJOO VS. HEMANT SETHI AND ORS.	Sec 60(5)	13-01-2024	book marking compulsory	pradip613
584	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
585	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
586	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
587	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
588	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
589	4/12/2023	0710102072292023(No.of Docs 4)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	13-01-2024	bookmarking compulsory	svarnitilawof fices
590	9/1/2024	0710102078362023(No.of Docs 1)	0710102078362023/6	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	13-01-2024	Bookmarking OCR compulsory	quadlegal
591	11/1/2024	0710102079252023(No.of Docs 2)	0710102079252023/1	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	13-01-2024	index missed and book marking	6394259272
592	11/1/2024	0710102080332023(No.of Docs 1)	0710102080332023/2	RESTORATION APPLICATION (IBC)/163(ND)2023	KRISHIV POLY PRODUCTS LLP VSBLUE WATER EXPOTRADE INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	13-01-2024	book marking missed	kmn28
593	17-10-2023	0710102091652023(No.of Docs 0)	0710102091652023/4	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)2023	ASHWANI KUMAR GUPTA VSM/S PETROLUBE INDIA LTD.	Sec 60(5)	13-01-2024	book marking compulsory	
594	1/1/2024	0710102105332023(No.of Docs 1)	0710102105332023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/420(ND)2023	PRABH PAUL PARMAR VS. PRATAP SINGH PARMAR	Rule 11 of NCLT	11/1/2024	wrong file	nidsbits
595	1/1/2024	0710102095602023(No.of Docs 2)	0710102095602023/1	INTERLOCUTORY APPLICATION (I.B.C)/6124(ND)2023	DURGA DAS AGRAWAL	Sec 60(5)	11/1/2024	book marking mandatory	shivamgauta m02
596	5/1/2024	0710102063142023(No.of Docs 2)	0710102063142023/5	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/1/2024	affidavit faridabad and notary delhi and proof of service not proper show	TSCHAUDH ARY
597	24-12-2020	0710102118692020(No.of Docs 0)	0710102118692020/22	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS. M/S ELEGANT INFRACON PVT. LTD.	IBC under Sec 7	11/1/2024	Book marking mandatory	
598	1/1/2024	0710102027512022(No.of Docs 2)	0710102027512022/4	INTERLOCUTORY APPLICATION (I.B.C)/1653(PB)2022	ICICI BANK LIMITED VS. C & C CONSTRUCTION LIMITED	Sec 60(5)	11/1/2024	written submission every page not sign and book marking not proper upload	varunsinghv s

599	7/11/2023	0710102097202023(No.of Docs 0)	0710102097202023/1	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/75(ND)2023	AXIN OVERSEAS LIMITED VS. SARLA OVERSEAS LIMITED	Sec. 230-232 - Second Motion	11/1/2024	Book marking Mandatory	
600	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
601	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
602	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
603	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
604	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
605	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
606	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
607	2/11/2021	0710102071742021(No.of Docs 0)	0710102071742021/21	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	10/1/2024	book marking mandatory	
608	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/9	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/1/2024	wrong file	
609	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/9	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/1/2024	wrong file	
610	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/9	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/1/2024	wrong file	
611	8/1/2024	0710102029862023(No.of Docs 2)	0710102029862023/15	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	10/1/2024	bookmarking compulsory.	SHAGKHAN @1958
612	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/9	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/1/2024	wrong file	
613	4/1/2024	0710102076462023(No.of Docs 1)	0710102076462023/5	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	10/1/2024	book marking mandatory index missed	tewariamita bh
614	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
615	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
616	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021

617	27-12-2023	0710200401642016(No.of Docs 1)	0710200401642016/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	10/1/2024	court fee not proper show	D3552021
618	23-07-2023	0710102064472023(No.of Docs 0)	0710102064472023/2	INTERLOCUTORY APPLICATION (I.B.C)/4325(ND)2023	J C FLOWERS ASSET RESONSTRUCTION PRIVATE LIMITED\ VS. PARAS GUPTA	Sec 60(5)	10/1/2024	speed post receipt not proper show	
619	9/1/2024	0710102035942022(No.of Docs 2)	0710102035942022/6	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	10/1/2024	written submission every page not sign book marking mandatory	ishaan.george
620	29-12-2023	0710102025572022(No.of Docs 1)	0710102025572022/7	COMPANY PETITION IB (IBC)/694(ND)2022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS. BHUPESH STEEL PVT. LTD.	IBC under Sec 7	10/1/2024	index missed affidavit gaziabad and notary delhi	mittalanil.ub i
621	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
622	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
623	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
624	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
625	28-12-2023	0710102027462023(No.of Docs 1)	0710102027462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2023	PANKAJ KUMAR SINGHAL VS. YAGYA AHUJA	19(2)	10/1/2024	incomplete file	jagdeep.s.lamba
626	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
627	29-12-2023	0710102045172023(No.of Docs 1)	0710102045172023/1	COMPANY PETITION IB (IBC)/610(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD MUQEEM QURESHI	Section 95(1)	10/1/2024	speed post receipt missed	jeeveshm
628	13-12-2023	0710102028992023(No.of Docs 7)	0710102028992023/2	INTERLOCUTORY APPLICATION (I.B.C)/2494(ND)2023	ANUP SOOD VSATHAR ZIA	Sec. 45 (1)	10/1/2024	some bills are hindi so kindly translation	satishrai
629	2/12/2019	0710102157872019(No.of Docs 0)	0710102157872019/8	COMPANY APPEAL (COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	10/1/2024	index missed court fee and welfare put some space area	
630	23-07-2023	0710102064452023(No.of Docs 0)	0710102064452023/2	INTERLOCUTORY APPLICATION (I.B.C)/4324(ND)2023	J C FLOWERS ASSET RESONSTRUCTION PRIVATE LIMITED\ VS. PRATEEK GUPTA	Sec 60(5)	10/1/2024	speed post receipt not proper show	
631	17-10-2023	0710102091632023(No.of Docs 0)	0710102091632023/8	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2023	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	9/1/2024	true copy sign missed	
632	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
633	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
634	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
635	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
636	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
637	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
638	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
639	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	



640	12/12/2019	0710102165982019(No.of Docs 0)	0710102165982019/9	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS VS. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	5/1/2024	Bookmarking Compulsory	
641	29-10-2020	0710102103322020(No.of Docs 0)	0710102103322020/2	INTERLOCUTORY APPLICATION (I.B.C)/5350(ND)2020	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	5/1/2024	index missing. need every page sign . bookmarking compulsory.	
642	27-09-2023	0710102083782023(No.of Docs 0)	0710102083782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2023	SURAKSHA ASSET RECONSTRUCTION LTD. VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	5/1/2024	affidavit address noida and notary delhi	
643	4/1/2024	0710102040902023(No.of Docs 2)	0710102040902023/3	TRANSFER APPLICATION (IBC)/36(PB)2023	LYKA LABS LIMITED VS. MRS. PRITI BHUPESH SHAH DECEASED	Rule16(d),NCLT Rules,2016 IBC	5/1/2024	order missing.	gaurav.hsethi@gmail.
644	31-10-2023	0710102095072023(No.of Docs 0)	0710102095072023/14	COMPANY PETITION IB (IBC)/711(ND)2023	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	5/1/2024	book marking mandatory	
645	4/1/2024	0710102091632023(No.of Docs 2)	0710102091632023/6	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2023	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	5/1/2024	need every page sign in pdf. bookmarking compulsory.	advkrishan
646	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
647	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
648	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
649	28-12-2023	0710102031002023(No.of Docs 2)	0710102031002023/3	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	4/1/2024	36-37,44-47 page not clear	sanyam007
650	3/1/2024	0710102102202023(No.of Docs 3)	0710102102202023/9	INTERLOCUTORY APPLICATION (I.B.C)/6650(ND)2023	NEERAJ KUMAR DUBEY VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/1/2024	both file separately and book marking mandatory	legisdomlaw offices
651	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
652	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
653	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
654	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
655	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
656	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	

657	22-12-2023	0710102044082022(No.of Docs 2)	0710102044082022/14	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	1/1/2024	written submission every page not sign	shubhanshu 2
658	22-12-2023	0710102077552023(No.of Docs 3)	0710102077552023/8	COMPANY PETITION (COMPANIES ACT)/159(ND)2023	MRS. NEELAM MALIK VS. RAMAN INSTRUMENTS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	1/1/2024	kindly other pdf separately file	asethi9999
659	20-12-2023	0710102089002023(No.of Docs 5)	0710102089002023/1	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	1/1/2024	67,69,71,73,75,77,79 ,81,83,85,87,89,91,9 3,95,97,99,101, page not clear	gaurav28198 7
660	21-12-2023	0710102082692023(No.of Docs 2)	0710102082692023/3	INTERLOCUTORY APPLICATION (I.B.C)/5125(ND)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED VS. 3. M/S ANAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	1/1/2024	blank file upload	ADVSJS061 1
661	29-12-2023	0710102095982023(No.of Docs 3)	0710102095982023/4	INTERLOCUTORY APPLICATION (I.B.C)/6264(ND)2023	MR MAHESH TANEJA VS. ABDUL RAUF HAI	19(2)	1/1/2024	110-111 page not clear	kartknagark atti
662	18-11-2020	0710102108522020(No.of Docs 0)	0710102108522020/2	INTERVENTION PETITION (IBC)/14(PB)2020	SANTOSH VS. GANGA RAMAGARWAL	Sec 60(5)	1/1/2024	wrong arrange file upload	
663	20-12-2023	0710102089002023(No.of Docs 5)	0710102089002023/1	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	1/1/2024	67,69,71,73,75,77,79 ,81,83,85,87,89,91,9 3,95,97,99,101, page not clear	gaurav28198 7
664	20-12-2023	0710102089002023(No.of Docs 5)	0710102089002023/1	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	1/1/2024	67,69,71,73,75,77,79 ,81,83,85,87,89,91,9 3,95,97,99,101, page not clear	gaurav28198 7
665	20-12-2023	0710102089002023(No.of Docs 5)	0710102089002023/1	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	1/1/2024	67,69,71,73,75,77,79 ,81,83,85,87,89,91,9 3,95,97,99,101, page not clear	gaurav28198 7
666	22-12-2023	0710102071482023(No.of Docs 3)	0710102071482023/2	INTERLOCUTORY APPLICATION (I.B.C)/4531(ND)2023	ANIKET TYAGI VSLOGIX INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions-IBC	1/1/2024	all extra pdf remove and upload final pdf	AMSHARMA
667	28-12-2023	0710102056942023(No.of Docs 3)	0710102056942023/3	COMPANY PETITION IB (IBC)/468(ND)2023	STAR SYNTHETICS PVT LTD VS. VASTRANI EXPORT PRIVATE LIMITED	IBC Under Sec 9	1/1/2024	Need to be file in application	aabhassingh 2441
668	22-12-2023	0710102106412020(No.of Docs 2)	0710102106412020/9	COMPANY PETITION (COMPANIES ACT)/7(ND)2021	GEETAK D. BHALLA VS. WESTERN HOTELS PVT. LTD.	Sec. 59	1/1/2024	numbering missed and all pages sign missed	admin@tasl aw.in
669	22-12-2023	0710102001962023(No.of Docs 1)	0710102001962023/4	INTERLOCUTORY APPLICATION (I.B.C)/513(PB)2023	SECURITIES AND EXCHANGE BOARD OF INDIA VSUDAYRAJ PATWARDHAN	Sec 60(5)	1/1/2024	all pages not sign	The Law Point
670	22-12-2023	0710102087502023(No.of Docs 2)	0710102087502023/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/352(ND)2023	MR TARUN KUMAR GUPTA VS. M/S SINECURE TECHNOCITY PRIVATE LIMITED & OTHERS	Rule 11 of NCLT	1/1/2024	reply every page not sign	lexalliance.ji tesh

**DEPUTY REGISTRAR**

**PRASHANT KUMAR**

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